Minutes of Exim Facilitation Committee (EFC) meeting No. 04/AM-21 dated 28.08.2020 for import of restricted items

Meeting No. 04/AM-21 of Exim Facilitation Committee (EFC) was held on 28.08.2020 at 3.30 PM in Room No.9, H-Wing, Udyog Bhawan, New Delhi through Video Conferencing under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

(i) Shri Rajbir Sharma, Joint DGFT, DGFT
(ii) Shri Nirmal Kumar, Dy. DGFT, DGFT
(iii) Smt. Pratibha Kumari, FTDO (Import Cell), DGFT
(iv) Shri S.K. Jain, Development Officer, DPIIT
(v) Shri Santanu Dhar, Under Secretary, M/o P&NG
(vi) Shri Yogesh Kumar, JSO(Trade), DAH&D
(vii) Shri Sushil Kr. Jangid, Scientist 'B',MeitY

3. Total number of cases considered in the meeting was **355**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **45** cases were approved, **01** case was rejected, **06** cases were closed & **303** cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases recommended by M/o P&NG at Sl. Nos. 240, 241, 248, 249, 250, 262, 263 and 264 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs.) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Part -1	**Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)**				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
1.	M/s. Renjith KS, Kerala. 01/53/8/E/ AM20/R-16/IC	2.05.19	500 nos. of Live Ornamental Fish	.21	Comments sought from D/o AHD&F on 27.06.2019. DAHD&F vide e-mail dated 25.07.19 has sought some information from the firm. Reminders were sent to firm vide emails dated 27.07.2020, 06.08.2020 and 31.08.2020 requesting for furnishing reply. DAHD&F again on 14.08.2020 and 03.09.2020 has sought the requisite information from the firm. The firm vide email dated 03.09.2020 informed that the replywill be sent to DAHD&F soon.

2.	M/s. Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/ AM20/G-12/IC	8.07.19	(1) 8 Pairs of Arachloropterus and (2) 2 pairs of Araararauna with cites permit	13.5	**Comments received from DAHD&F vide OM No.110102(10/3/2017-Trade dated 24.09.2019.** Comments sought from MoEF&CC(WL) on 11.07.2019. Reminders sent to MoEF&CC(WL) vide email dated 19.06.2020, 31.08.2020 & 03.09.2020 requesting for expediting the comments.
3.	M/s. Life Style Aqua, Bangalore 01/53/8/E/ AM20/L-7/IC	10.07.19	10,82,000 nos. of Ornamental Fishes	54.1	Comments sought from D/o AHD&F on 11.07.2019. DAHD&F vide e-mail dated 24.07.19 has requested the firm to submit the application as per the prescribed format of revised sanitary protocol for import of Ornamental fishes into Indiaand provide details of country of import. DAHD&F vide emails dated 19.06.2020, 14.08.2020 & 03.09.2020 has also requested the firm to furnish the desired information. Reminders were sent to firm vide emails dated 18.06.2020, 06.08.2020 and 31.08.2020 requesting them to furnish requisite information/ documents. Firm's reply is awaited.
4.	M/s. Golden Traders, Chennai. 01/53/8/E/ AM20/G-15/IC	17.07.19	523500 Nos. Ornamental Fish	49.10	Approved as recommended by D/o AHD&F vide OM No.110102 (1)/3/2017-Trade dated 01.09.2020.
	RA, Chennai may issue the import authorization to the applicant for import of only permitted species listed in the sanitary health protocol vide DAHD&F OM No. 35029/10/2008-Fy(Trade) dated 9th March, 2017 from Thailand, Singapore, Malaysia, Indonesia, Srilanka, Vietnam, Brazil, USA, UK, Malaysia, Philippines, Japan, Australia, Peru, Bangkok, Malawi, Hawaii, Germany, Bangladesh, Israel, Tanzania, Kenya, Columbia, Morocco, South Korea for a proportionate CIF value subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 01.09.2020as well as with other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.				
5.	M/s Faizahemad Gulammohmed Momin, Ahmedabad 01/53/8/E/ AM20/F-13/IC	11.09.19	7 Nos Live Goats (*Capra Aegagrushircus*) KaplaGulabi Breed	1.76746	Comments sought from D/o AHD&F on 16.09.2019. DAHD&F vide e-mail dated 18.09.2019 has sought some information from the applicant. Reminders have been sent to applicant by DAH&D on 21.07.2020, 14.08.2020 & 03.09.2020requesting for providing the following details to expedite the process ofthe application:- (1) Age, Sex, & Country of Export of Live Goats intends to be imported and (2) NOC from State

					Government. Remindersalso have been sent to applicant on 29.07.2020, 06.08.2020&31.08.2020 requesting the applicant for furnishing reply. Firm's reply is still awaited.
6.	M/s Yogesh Singh, APCG & Director, Chennai 01/53/8/E/ AM20/Y-4/IC	19.09.19	6 Nos Plain Zebra (Eqquesquagga) 2 Nos Siamese Crocodile (Corcodytussamensi)	Nil	Comments sought from D/o AHD&F &MoEF&CC (WL) on 20.09.2019. DAHD&F vide e-mail dated 29.05.20 has sought information from the applicant. **Applicant's reply is awaited.** MoEF&CC (WL) comments are awaited.
7.	M/s. Manpreet Singh, Amritsar 01/53/8/E/ AM20/M-46/IC	05.10.19	2 Box. Two Pairs of Grey Hound Dogs, One is Male and other is Female	2.48480	Comments sought from D/o AHD&F on 11.10.2019. DAHD&F vide e-mail dated 15.10.19 & 20.11.19 has sought information from the firm. Reminders sent to applicant vide emails dated 27.07.2020 & 10.08.2020 requesting for furnishing reply. Firm's reply is awaited.
8.	M/s Sudarshan Enterprises, Nashik 01/53/8/E/ AM20/S-104/IC	12.10.19	(i) 300 Nos. BOVINE SEMEN OF IMPROVED CATTLE BREED PURE GIR (ii) 30 Nos. BOVINE EMBRYO FOR INDIGINOUS CATTLE BREED PURE GIR.	10.0	Comments sought from D/o AHD&F on 15.10.2019. DAHD&F. DAHD&F vide e-mail dated 06.11.19 has sought information from the firm. Firm's reply dated 11.08.2010 has been referred to DAHD on 11.08.2020. DAHD&F has informed that the matter is under examination.
9.	M/s Maria Policroniades, California., USA 01/53/8/E/ AM20/M-50/IC	25.10.19	1 No. Dog, Medical Service Animal	.07	Comments sought from D/o AHD&F on 28.10.2019. DAHD&F vide e-mail dated 12.11.19 has sought information from the firm. Reminder sent to applicant vide email dated 27.07.2020, 10.08.2020, 14.08.2020 & 03.09.2020 requesting for furnishing reply. Applicant's reply is awaited.
10.	M/s Riddhi Shah, USA 01/53/8/E/ AM20/R-44/IC	07.11.19	1 Pet Dog	5.2	Comments received from D/o AHD&F vide OM No. 110102(1)/3/2017- Trade dated 24.08.2020. **The committee decided to examine the case on file.**
11.	M/s Kousalya Agro Farms, Nalgonda Telangana 01/53/8/E/AM2	11.11.19	(i) 48 Nos. PUREBRED LIVESWINE (ii) 12 Nos. PUREBRED	32.1	Comments sought from D/o AHD&F on 18.11.2019. DAHD&F vide e-mail dated 22.11.19 has sought information from the firm. The firm has furnished reply vide email dated 26.11.2019 directly to DAHD

	0/K-25/IC		LIVEBOAR		with a copy to DGFT. DAHD vide email dated 02.01.2020 sought additional information from the firm. Reminder sent to applicant on 06.08.2020 requesting for furnishing reply. The firm has furnished reply on 12.08.2020. **The case is under examination in DAHD&F.**
12.	M/s RN International Services, Telengana 01/53/8/E/ AM20/R-46/IC	24.04.19	10 PRS ostrich chicks (Captive bred) one month old. Struthiocamelus 10 PRS Java peafowl (Captive bred) 6 months old. Pavomuticus	3.5	Comments sought from MOEF (WL) & D/o AH&D on 27.11.2019. DAH&D vide OM No. 110102(1)/3/2017-Trade dated 13.03.20 has recommended the import of Java Peafowl, subject to NOC from MoEF&CC(WL). However, DAH&D has not recommended the import of Ostrich Chicks. Accordingly, the committee decided to **reject** the request for import of Ostrich Chicks and to seek comments from MoEF&CC for import of Java Peafowl. MoEF&CC(WL) was reminded on 24.06.20 for furnishing comments on import of Java Peafowl. Reminder has again been sent to MoEF&CC(WL) on 31.08.2020.
13.	M/s. Red Barn Farm, Chikkaballapur, Karnataka 01/53/8/E/ AM20/R-49/IC	13.12.19	250 Nos Live rabbit/ hares 250 Nos Live guinea pigs 200 Nos Live sheep 100 Nos Live cows and bulls 100 Nos Live buffalos 100 Nos Live swines/pigs 50 Nos Live camels 50 Nos Live asses/donkeys 250 Nos Live domestic chinchillas	151.3	Comments sought from DAH&D on 16.12.2019. DAH&D vide e-mail dated 08.01.20 has sought information from the firm. Reply received from the firm has been forwarded to DAH&D. DAH&D vide e-mail dated 28.02.20 has again sought information from the firm. The firm vide e-mail dated 17.03.20 has furnished reply to the query of DAH&D. DAH&D vide e-mail dated 19.03.20 & 27.05.20 has again sought information from the firm. Reminder sent to firm vide email dated 02.08.2020 requesting for furnishing reply.
14.	M/s Kerala Live Stock Development Board Ltd., Trivandrum 01/53/8/E/ AM20/K-30/IC	19.12.19	10000 Nos. Sex Sorted Bovine Frozen Semen Straws	114.58	Comments sought from D/o AHD&F on 30.12.2019. **D/o AHD&F informed on 28.08.2020 that the matter is under examination.**

15.	M/s Assam State Zoo-Botanical Garden, Guwahati 01/53/8/E/ AM20/A-97/IC	02.12.19	5 Nos white winged wood	Nil	Comments sought from D/o AHD&F on 06.01.2020. DAHD&F vide e-mail dated 02.03.2020 & 29.05.2020 has sought information from the firm. Firm's reply dated 10.08.2020 is referred to DAHD on 10.08.2020. **The case is under examination in DAHD&F.** Recommended by MoEF&CC vide Letter No. 3-31/2019 WL dated 18.10.19.
16.	M/s Vidhaan Sales, Nagpur 01/53/8/E/ AM20/V-35/IC	08.01.20	6,60,000 Nos. of turtles (as per ANF-2M)	294.0	Comments sought from MOEF (WL) & D/o AHD&F on 08.01.2020. DAHD&F vide e-mail dated 17.01.20 has sought information from the firm. Firm's reply has been referred to DAH&D vide email dated 31.07.2020. **MOEF (WL) comments are awaited.**
17.	M/s Modern Pet Centre, Kolkata 01/53/8/E/ AM19/M-57/IC	06.01.20	81,000 Nos. of Turtles (as per ANF-2M)	12.8	Comments sought from MOEF (WL) & D/o AHD&F on 08.01.2020. DAH&D vide OM No.110102(1)/3/2017-Trade dated 29.05.20 informed that the items does not come under the purview of DAH&D. **MOEF (WL) comments are awaited.**
18.	M/s Arcelor Mittal Nippon Steel India Ltd., Maharashtra 01/53/8/E/ AM20/A-114/IC	11.02.20	200000 MTS Millscale		Comments sought from Mines on 13.02.2020. Ministry of Mines vide OM dated 15.05.20 has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC(HSMD) vide mail dated 20.05.2020. The firm has also furnished copies of documents directly toMoEF&CC(HSMD) vide email dated 01.06.2020 with a copy to DGFT. **MoEF&CC(HSMD) comments are awaited.**
19.	M/s Suhani Farms, Bangalore 01/53/8/E/ AM20/S-146/IC	08.01.20	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques	329.0	Comments sought from MOEF (WL) &D/o AHD&F on 10.01.2020. DAHD&F vide e-mail dated 07.02.2020 and MoEF&CC(WL) vide email dated 16.07.2020 have sought some information from the firm with a copy to DGFT. **The firm's has furnished reply to DAHD&F on 14.08.2020 with copy to DGFT.** **The matte is as under examination in DAHD&F.**

20.	M/s Assam State Zoo Cum Botanical Garden, Assam 01/53/8/E/ AM20/A-99/IC	09.01.20	4 Nos (2:2) Zebra	Nil	Recommended by D/o AHD&F vide OM No. 110102(1)/3/2017- Trade dated 24.08.2020 and in terms of 'NOC' received from MoEF&CC (WL) vide Letter No. 3-31/2019 WL dated 18.10.2019, **subject to further approval of the Competent Authority.**
21.	M/s Modern Pet Centre, Kolkata 01/53/8/E/ AM19/M-60/IC	10.01.20	8684 Nos. Exotic Parakeets, Parrots, Macaws, Cockatoos Birds	83.0	Comments sought from MOEF&CC (WL) & D/o AHD&F on 13.01.2020. Comments received from DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020. MoEF&CC(WL) comments are awaited. Reminder has been sent to MOEF&CC (WL) on 31.08.2020.
22.	M/s The Zoos and Parks Authority of Telangana, Hyderabad 01/53/8/E/ AM20/T-43/IC	18.01.20	6 Nos 4 nos. of Eastern Grey Kangaroo Macropus Giganteus 2 Male : 2 Female And 2 Nos. Meerkatsuricatasuricatta 1 Male:1 Female	.07	Comments sought from D/o AHD&F on 24.01.2020. Recommended by MoEF&CC vide OM No. 3-31/2019-WL dated 15.10.2019. D/o AHD&F vide email dated 14.08.2020 has sought some information from the firm. The firm is to furnish reply.
23.	M/s Meemee Aquatics, Kochi, Kerala 01/53/8/E/ AM20/M-71/IC	25.01.20	10000000 Nos Live Milk Fish (Chanoschanos) fry	36.0	Comments sought from D/o AHD&F on 03.02.2020 & 10.08.2020. **The case is under examination in D/o AHD&F**
24.	M/s Saleem Pasha, Bangalore 01/53/8/E/ AM20/S-186/IC	31.01.20	6 Pet Cats	Nil	**Rejected as not recommended by D/o AHD&F videOM No. 110102(1)/3/2017-Trade dated 24.08.2020.**
25.	M/s United Exim, New Delhi 01/53/8/E/ AM20/U-9/IC	30.01.20	25000 Kgs Frozen Pangasius Fikket (Latin Name Hypophthalums Pangasius)	12.2	Comments sought from D/o AHD&F on 06.02.2020.D/o AHD&F vide email dated 26.02.2020 had requested the firm to apply in the portal **sip.nic.in.** for getting Sanitary import permit (SIP) for the product HS Code 03046200 under Fish meat category. The firm has been requested via email dated 10.08.2020 toapply through portal sip.nic.in. Firm's reply is awaited.
26.	M/s P.K. Import and Export, Kolkata 01/53/8/E/ AM20/P-60/IC	12.02.20	12 box Tenulosailisha	40.0	Comments sought from D/o AHD&F on 17.02.2020. D/o AHD&F vide email dated 26.02.2020 had sought information from the firm with a copy to DGFT. Reminders sent to firm vide emails dated 10.08.2020, 14.08.2020, and 03.09.2020 requesting for

					furnishing reply. Firm's reply is awaited.
27.	M/s Amit Kumar, Director, Sanjay Ganghi Zoo, Patna, Bihar 01/53/8/E/ AM20/A-121/IC	15.02.20	12 Nos royal python 1:2 one male & two female, rhino lguana 1:2 one male & two female, nile crocodile 1:2 one male & two female, green anaconda 1:2 one male & two female to import krokodille zoo, ovstrupvej, Denmark	.001	Comments sought from D/o AHD&F on 19.02.2020. **The case is under examination in D/o AHD&F.**
28.	M/s Badam Agro Farms, Hyderabad 01/53/8/E/ AM20/B-54/IC	03.03.20	10 pairs of Shetland Pony Equus Caballus	14.53	Comments sought from D/o AHD&F on 06.03.2020. DAHD&F vide e-mail dated 09.03.20 has sought information from the firm. Firm's reply has been referred to DAHD on 11.08.2020. **The case is under examination in D/o AHD&F.**
29.	M/s The Director, National Institute of Immunology, New Delhi 01/53/8/51834/ AM21/T-2/IC	29.04.20	2 Nos. Live mice (01 male and 01 female)	3.8	Approved as recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.08.2020
	CLA, New Delhi may issue the import authorization to the applicant for import of 2 Nos. of Live Mice (01 Male and 01 Female)from USA for a CIF value of Rs.387292/- (USD 4646.85) subject to the conditions mentioned in the DAHD&F OM No.110102(1)/3/2017- Trade dated 24.08.2020as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
30.	M/s The Director, National Institute of Immunology, New Delhi 01/53/8/53556/ AM21/T-1/IC	19.5.20	(i) 3 Male Live Mice b6 cg-tg k 18-ace2 2 prlmn/j hemi hemizygous for tg k18-ace2 prlmn (ii) 3 Female Live Mice b6 cg-tg k 18 ace2 2 prlmn/j ncar noncarrier	.08	Approved as recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.08.2020
	CLA, New Delhi may issue the import authorization to the applicant for import of 6 Nos. of Live Mice (3 Male and 3 Female) from USA for a CIF value of Rs.88992/- (USD 1067.75) subject to the conditions mentioned in the DAHD&F OM No.110102(1)/3/2017- Trade dated 24.08.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi .				
31.	M/s National Dairy Development Board, Anand 01/53/8/53554/ AM21/N-1/IC	11.05.20	250 Nos Purebred Breeding Bulls of Holstein Friesian HF breed of age 150 days to 365 days.	1603.1	Approved as recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 13.08.2020.
	RA, Vadodara may issue the import authorization to the applicant for import of 250 Nos. Purebred Breeding Bulls of Holstein Friesian (HF) breed of age 150 days to 365 daysfrom Germany for a CIF value of				

	Rs.160312500/-[EURO (EUR) 1781250] subject to the conditions mentioned in the DAHD&F OM No.110102(1)/3/2017-Trade dated 13.08.2020as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Vadodara.				
32.	M/s Zaid International, Sambhal 01/53/8/53563/ AM21/Z-1/IC	14.05.20	120 kgs of articles of domestic buffalo horn button blanks	2.9	Comments sought from D/o AHD&F & MSME on 07.06.2020. Comments received from D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 16.07.2020. MSME comments are awaited.
33.	M/s Hashim Abbas, Moradabad 01/53/8/53605/ AM21/H-5/IC	04.06.20	2 Prs Pets Guarubaguarouba Golden Conure	Nil	Comments sought from D/o AHD&F on 09.06.2020. DAHD&F has sought some information from the firm on 30.06.2020 with a copy to DGFT. The firm has furnished reply to D/o AHD&F on 31.08.2020. **The case is under examination in D/o AHD&F.**
34.	M/s Bioneeds India Pvt. Ltd., Bangalore 01/53/8/53603/ AM21/B-11/IC	03.06.20	14 Nos. of Beagle Dogs	32.0	Comments sought from D/o AHD&F on 11.06.2020. D/o AHD&F vide email dated 17.07.2020 has sought some information from the applicant. The firm has furnished reply to D/o AHD&F on 01.08.2020. **The case is under examination in D/o AHD&F.**
35.	M/s CSIR-IMTECH, Chandigarh 01/53/8/53601/ AM21/C-3/IC	02.06.20	10 Nos male mice 10 Nos female mice	9.0	Comments sought from D/o AHD&F on 09.06.2020. D/o AHD&F vide email dated 17.07.2020&14.08.2020 has sought some information from the firm. Firm's reply dated 28.08.2020 has been referred to D/o AHD&F on 31.08.2020. **D/o AHD&F comments are awaited.**
36.	M/s Vimta Labs Ltd., Hyderabad 01/53/8/53612/ AM21/V-5/IC	08.06.20	(i) 20 Nos. of Toyo beagle male 7 months old and (ii) 20 Nos. of Toyo beagle female 7 months old	66.5	Approved as recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.08.2020
	RA, Hyderabad may issue the import authorization to the applicant for import of 40 Nos. (20 Male & 20 Female age 7 months old) Live Toyo Beagle dogs from Japan for R&D for a CIF value of Rs.6650374.37 [Japanese Yen (JPY)9419793.75] subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017- Trade dated 24.08.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.				
37.	M/s Virchow Biotech Pvt Ltd., Rangareddy, Telangana 01/53/8/53623/ AM21/V-6/IC	10.06.20	10000 Kgs Dried and Powdered Pork Mucosa	5.3	Approved as recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.08.2020.
	RA, Hyderabad may issue the import authorization to the applicant for import of 10000 Kgs. Dried and Powdered Pork Mucosa from Ukraine for a CIF value of Rs.535150 [US Dollars (USD) 7000.00] subject to				

	the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017- Trade dated 24.08.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.				
38.	M/s Poonawalla Estates Stud & Agri Farm Pvt. Ltd., Pune 01/53/8/53703/ AM21/P-9/IC	01.07.20	(i) 3 Nos Broodmare Thoroughbred Age: 2-15 Years (ii) 1 No. Stallion - Thoroughbred. Age: 2-15Years.	981.5	Approved as recommended by D/o AHD&F vide OM No. 110102(1)/3/ 2017 - Trade dated 01.09.2020.
	RA, Pune may issue the import authorization to the applicant for import of 4 nos. of Live Horses, (3 Broodmare & I Stallion), Breed-Thoroughbred, Age: 2-15 for Breeding purpose from United Kingdom/ USA/Canada/France/Ireland for a CIF value of Rs. 98156250/- [EURO (EUR) 1125000] subject to the conditions mentioned in the DAH&D vide OM No.110102(1)/3/2017-Trade dated 01.09.2020 as well as with Actual User condition besides other usual conditions of import authorization. It is strongly informed that at the time of actual import into the country, the exporting country should be free from African Horse Sickness (AHS). Further, the importer is advised to import these horses avoiding travel via Thailand route. The enclosures will be sent by e-mail to the applicant and RA, Pune .				
39.	M/s Anthony McClure, Maharashtra 01/53/8/E/AM20/A-135/IC	21.03.20	1 FTS Emotional Support Animal Rabbit	.01	Approved as recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.08.2020.
	RA, Mumbai may issue the import authorization to the applicant for import of OneEmotional support Animal, Rabbitfrom Italy for a CIF value of Rs.150/- [US Dollars (USD) 2.11], subject to the conditions mentioned in the DAHD&F OM No.110102(1)/3/2017- Trade dated 24.08.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.				
40.	M/s. Hylasco Biotechnology India Pvt Ltd., Shameerpet 01/53/8/53829/ AM21/H-23/IC	17.07.20	3000 Nos Rodents (Rats and Mice)	145.0	Comments sought from D/o AHD&F on 21.07.2020.D/o AHD&F vide email dated 05.08.2020 sought some information. The firm has furnished reply on 05.08.2020. **The case is under examination in D/o AHD&F.**
41.	M/s Suhani Farms, Bangalore 01/53/8/53755/ AM21/S-21/IC	04.07.20	(1) Live Adult Birds Stellar`S Sea Eagle (Haliaeetus Pelagicus) 6 Numbers (3 Male And 3 Female) (2) Live Adult Birds Bald Eagles (Haliaeetus Leucocephalus 6 Numbers (3 Male And 3 Female) From Netherlands	93.4	Comments sought from MOEF&CC (WL) & DAH&D on 07.07.2020. DAH&D vide email dated 28.07.2020 has sought information from the firm. The firm has furnished reply on 04.08.2020 to D/o AHD&F. The application is under examination in DAH&D. MoEF&CC(WL) vide letter dated 16.07.2020 has sought information from the firm. Firm's reply is awaited.
42.	M/s Suhani Farms, Bangalore 01/53/8/53756/ AM21/S-22/IC	04.07.20	Live Adult Birds Eclectus Parrot (EclectusRoratus) 20 Numbers (10 Male and 10 Female) from Netherlands	72.9	Comments sought from MOEF (WL) & D/o AHD&F on 07.07.2020. DAHD vide email dt.28.07.2020 sought some information from the firm. The firm has furnished reply on 04.08.2020 to D/o AHD&F. **The application is under examination in DAH&D.** MoEF(WL) vide letter dated 16.07.2020 has sought information from the firm.

					Firm's reply is awaited.
43.	M/s Mehra Stud & Agricultural Farms Pvt Ltd., New Delhi 01/53/8/53874/ AM21/M-21/IC	27.07.20	1 Nos ONE THOROUGHBRED STALLION	700.0	Comments sought from D/o AHD&F on 30.07.2020 **The case is under examination in DAH&D.**
44.	M/s St. Antonys Agro Farms, Kerala 01/53/8/53776/ AM21/S-31/IC	08.07.20	1500 Nos.Duck Eggs	4.2	Approved as recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.08.2020.
	RA, Cochin may issue the import authorization to the applicant for import of 1500 Nos. of Duck Eggs for hatching and trading purpose from France for a CIF value of Rs.428126/- (EUR5063) subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017- Trade dated 24.08.2020as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Cochin.				
45.	M/s BASF India Ltd., Mumbai 01/53/8/53945/ AM21/B-33/IC	11.08.20	5 kgs Omega3 fatty Acid, Omega oil 1812 TG Gold	57.0	Comments sought from D/o AHD&F on 15.08.2020 **The case is under examination in D/o AHD&F.**
46.	M/s Suhas Satya, Bangalore 01/53/8/53865/ AM21/S-44/IC	27.07.20	1 Nos One male live dog, Under baggage rule 1998, Para 2.50 of HBP (ANF-2M), Breed: poodle, Name: Zorro, Color: black, Age: 27/02/2019, Type: personal-pet	.08	D/o AHD&F vide email dated 18.08.2020 has requested the applicant to provide the claity on actual ownership of the pet. The applicant's reply has been referred to D/o AHD&F on 27.08.2020. **The application is under examination in D/o AHD&F.**
47.	M/s Red Barn Farm., Chikkaballapura 01/53/8/53867/ AM21/R-7/IC	27.07.20	48 Nos Domesticated Rabbit (Oryctolagus Cuniculus Domesticus) 48 Numbers (Adult Male 20 Numbers and Adult Female 28Numbers)	4.4	Comments sought from D/o AHD&F on 30.07.2020 D/o AHD&F vide email dated 19.08.2020 has requested the firm to provide the application in a prescribed and complete format.
48.	M/s Five Stars Shipping Co. Pvt Ltd., Mumbai 01/53/8/53938/ AM21/F-13/IC	11.08.20	3 Nos.Pure Bred Horses (Broodmares) (Age-02 To 15 Years) 1 Nos Pure Bred Horse (One Stallion) (Age-02 To15 Years)	150.0	Comments sought from D/o AHD&F on 15.08.2020 **The case is under examination in D/o AHD&F.**
49.	M/s Highgrove Stud & Agricultural Farms, Mumbai 01/53/8/53948/ AM21/H-24/IC	12.08.20	9 Nos.Thoroughbreds Horses (09 Nos Broodmares) (Age 02 To 15 Years	225.0	Approved as recommended by D/o AHD&F vide OM No.110102 (1)/3/2017-Trade dated 01.09.2020.
	RA, Mumbai may issue the import authorization to the applicant for import of Thoroughbreds Horses (09 Nos. Broodmares) (Age 02 To 15 Years) for Breeding purpose fromUSA/Canada/ United Kingdom/				

	Ireland/Australia/France/Japan/Newzealand/UAE for a CIF value of Rs. 22500000/- [Pound Sterling (GBP) 225000.00] subject to the conditions mentioned in the DAH&D vide OM No.110102(1)/3/2017-Trade dated 01.09.2020 as well as with Actual User condition besides other usual conditions of import authorization. It is strongly informed that at the time of actual import into the country, the exporting country should be free from African Horse Sickness (AHS). Further, the importer is advised to import these horses avoiding travel via Thailand route. The enclosures will be sent by e-mail to the applicant and RA, Mumbai .				
50.	M/s Red Barn Farm., Chikkaballapura 01/53/8/53868/ AM21/R-8/IC	27.07.20	6 Nos Spectacled Owl (Pulsatrix Perspicillata) 6Numbers (Adult Male 3 Numbers and Adult Female 3 Numbers)6 Nos Great Gray Owl (Strix Nebulosa) 6 Numbers (Adult Male 3 Numbers and Adult Female 3 Numbers)	22.8	Comments sought from D/o AHD&F on 30.07.2020 **The case is under examination in D/o AHD&F.**
51.	M/s Curadev Pharma Pvt Ltd., New Delhi 01/53/8/53944/ AM21/C-17/IC	11.08.20	100 Nos FEMALE C57BL/6N MICE, 4-8 WEEKS OLD 100 Nos MALE FOX CHASE SCID BEIGE MICE, 4-8 WEEKS OLD 100 Nos MALE BALB/C MICE, 4-8 WEEKS OLD 100 Nos FEMALE BALB/ MICE, 4-8 WEEKS OLD 100 Nos MALE C57BL/ 6N MICE, 4-8 WEEKS OLD 100 Nos FEMALE FOX CHASE SCID BEIGE MICE, 4-8 WEEKS OLD 100 Nos MALE LEWIS RATS, 4-8 WEEKS OLD 100 Nos FEMALE LEWIS RATS, 4-8 WEEKS OLD 100 Nos MALE WISTAR HAN RATS, 4-8 WEEKS OLD 100 Nos FEMALE WISTAR HAN RATS, 4-8	95.5	Approved as recommended by D/o AHD&F vide OM No.110102 (1)/3/2017-Trade dated 01.09.2020.

			WEEKS OLD 100 Nos MALE SPRAGUE DAWLEY CD SD RATS, 4-8 WEEKS OLD 100 Nos FEMALE SPRAGUE DAWLEY CD SD RATS, 4-8 WEEKS OLD 100 Nos MALE BALB/C NUDE MICE, 4-8 WEEKS OLD 100 Nos FEMALE BALB/C NUDE MICE, 4-8 WEEKS OLD		
	CLA, New Delhi may issue the import authorization to the applicant for import of 800 nos. of Mice (400 M & 400 F) and 600 nos. of Rats (300 M & 300 F) from GBR for a CIF value of Rs. 13254947/- [US Dollars (USD) 174178.00] subject to the conditions mentioned in the DAH&D vide OM No.110102 (1)/3/2017-Trade dated 01.09.2020 as well as with Actual User condition besides other usual conditions of import authorization. The import is subject to the fulfilment of Conditions prescribed for the import of Rodents into India. Further, the importer is advised that general hygienic practices must be enhanced in the process of the import. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
52.	M/s Director, CSIR CCMB, Hyderabad 01/53/8/53668/ AM21/D-4/IC	22.06.20	5 PRS B6.Cg-Tg(SOD x G93A)1 Gur /J male mice 5 PRS B6.Cg-Tg (SOD x G93A)1 Gur/J female Mice 5 PRS J:NU Homozygous for Fox n1 nu nude female heterozygous mice 5 PRS 129 X1 sV J male mice 5 PRS 129 X1 / SV J Female Mice 5 PRS J:NU homozygous for Fox n1 nu nude male Mice.	3.1	Comments sought from D/o AHD&F on 27.07.2020
53.	M/s Shobha Mohan, Kannur, Kerala 01/53/8/53766/ AM21/S-25/IC	07.07.20	1 Nos Small maltese dog 1 Nos Small maltese dog.	.04	D/o AHD&F vide email dated 27.07.2020 has sought some information from the firm. Firm's replies dated 07.07.2020& 25.08.2020 have been forwarded to D/o AHD&F . **The case is under examination in D/o AHD&F.**
54.	Glenmark Pharmaceuticals Ltd., Mumbai	13.08.20	(i) 3780 Nos. DBA/1J M/F (MICE) (ii) 3000 Nos. SJL/J M/F (MICE)	1051.09 55393	Comments sought from D/o AHD&F on 18.08.2020. DAH&D vide 25.08.2020 has sought some information from the firm.

	01/53/8/53961/ AM21/G-16/IC		(iii) 3384 Nos. BN/RijHsd M/F (Rats) (iv) 3780 Nos. LEWIS RATS (Male & Female)		Firm's reply dated 25.08.2020 has been referred to DAH&D requesting for providing comments.
55.	M/s Oceans world., Mumbai 01/53/8/54031/ AM21/O-5/IC	24.08.20	2760000 Nos Ornamental Fishes as per Annexture2M	199.8	Comments sought from D/o AHD&F on 25.08.2020
56.	Still Water Aquatics, Bangalore 01/53/8/53919/ AM21/S-54/IC	10.08.20	(i) 12 Nos. Dendrobatestinctorius (ii) 12 Nos. Dendrobatesleucomelas (iii) 12 Nos. Dendrobates auratus (iv) 12 Nos. Phyllobatesterribilis (v) 12 Nos. Phyllobatesvittatus	1.12500	Comments sought from D/o AHD&F on 25.08.2020.
57.	M/s Palamur Biosciences Private Limited, SECUNDERABAD 01/53/8/50409/ AM21/P-26/IC	08.04.20	1000 Nos Bovine Sexed Semen 500 Nos Bovine Embryos	132.0	Comments sought from D/o AHD&F on 22.08.2020
58.	Victory Spear Aquatic, Thiruvallur, Tamilnadu 01/53/8/51541/ AM21/V-26/IC	21.04.20	Live Ornamental Fish	35.60250	Comments sought from D/o AHD&F on 25.08.2020.
59.	M/s SB Aquatics, Tamil Nadu 01/53/8/53968/ AM21/S-60/IC	14.08.20	Live Ornamental Fish	93.0	Comments sought from D/o AHD&F on 18.08.2020

60.	M/s Curadev Pharma Private Limited., New Delhi 01/53/8/53976/ AM21/C-20/IC	17.08.20	100 Nos FEMALE NOD.CGPRKDE (SCID) I12RG(TM1WJ1)/ SZJ M01 Homozygous for PRKDE (SCID) Homozygous for I12RG (TM1WJ1) 4-8 weeks old 100 Nos Male NOD.CG-PRKDE (SCID) I12RG (TM1WJL)/ SZJ M03 Homozygous for PRKDE (SCID) Hemizygous for I12RG (TM1WJ1) 4-8 weeks old 100 Nos Male C57BL/ 6J- STING 1 (GT)/J HOM Homozygous for sting 1 (GT) 4-8 weeks old 100 Nos Female B6(CG)- TMEM173 (TM1.2 CAMB)/ J HOM Homozygous for TMEM 173 (TM 1.2.CAMB) 4 to 8 weeks old 100 Nos Female C57BL/ 6J-Sting1 (GT)/J HOM Homozygous for sting 1 (GT) 4 to 8 weeks old 100 Nos Male B6(CG)-TMEM 173 (TM1.2 CAMB)/ J HOM Homozygous for TMEM 173 (TM 1.2 CAMB) 4-8 weeks old.	132.5	Comments sought from D/o AHD&F on 18.08.2020
61.	M/s International Institute of Biotechnology and Toxic., KANCHIPURAM 01/53/8/53985/ AM21/I-16/IC	18.08.20	1 Box Geolaelapsaculcifer 1 Box Folsomia candida	Nil	Comments sought from D/o AHD&F on 18.08.2020

62.	M/s Abis Exports India Private Limited, Rajnandagaon, 01/53/8/54002/ AM21/A-37/IC	20.08.20	200 MTS GRADE A-CRUDE FISH OIL	311.6	Comments sought from D/o AHD&F on 22.08.2020
63.	M/s VL Aquarium and Pets, Chennai 01/53/8/53999/ AM21/V-23/IC	20.08.20	Live Ornamental Fish	50.0	Comments sought from D/o AHD&F on 22.08.2020
64.	M/s V K Aquarium, Chennai 01/53/8/54013/ AM21/V-24/IC	21.08.20	Live Ornamental Fish	126.5	Comments sought from D/o AHD&F on 24.08.2020
65.	M/s SYMBIOTEC PHARMALAB PVT.LTD., MADHYA PRADESH 01/53/8/54027/ AM21/S-75/IC	22.08.20	200 ltr Animal Excreta (Mares Urine)	.01	Comments sought from D/o AHD&F on 25.08.2020
66.	M/s Twinsers Trading, Kerala 01/53/8/54029/ AM21/T-33/IC	23.08.20	4 Box Blue Betta-Betta Smaragdina (Live Ornamental Fish)	.06	Comments sought from D/o AHD&F on 25.08.2020
Part -2	**Department for Promotion of Industry & Internal Trade (DPIIT) & Ministry of Environment & Forests& Climate Change (HSMD)**				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
67.	M/s. Techno Feeders, Kanpur. 01/53/8/E/ AM20/T-1/IC	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip galvanising process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S code 79020010)	168	Comments sought from MOEF (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC(HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC(HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 19.06.2020 requesting for expediting the comments.
68.	M/s. Sky Rubber Industries, Rajkot 01/53/8/E/ AM20/S-9/IC	20.04.19	2290 MT Rubber Tyres Scrap/ Inner Tube Scrap (Pressed/ Baled/ Shredded/ Multiple Cuts).	105.00	Comments sought from MOEF (HSMD) & DIPP on 23.04.2019. Reminder sent to MoEF&CC on 19.06.2020 for expediting the comments. Comments received from DIPP vide OM No. P-47012/22/2019-TSW dated 22.07.2019.

69.	M/s. Meloy Metals Private Limited, Renigunta 01/53/8/E/ AM20/M-3/IC	17.04.19	4500 MT of Lead Battery Plates Covered by ISRI Code "RAILS"	3993.75	MoEF&CC (HSMD) vide email dated 20.06.2020 informed that the case is under consideration. MoEF&CC (HSMD) comments are awaited. DIPP vide OM No. P-29019/17/2020-LEI dated 20.8.2020 has sought some information from the firm along with a copy of vaild 'NOC' of MOEF&CC (HSMD). The firm is to furnish reply.
70.	M/s. Emaar Lead Company Private Limited, Coimbatore. 01/53/8/E/ AM20/E-4/IC	28.05.19	7200 MT of Lead Battery Plates	5724.0	Comments sought from MOEF (HSMD) on 29.05.2019. MoEF&CC(HSMD) comments are awaited. DPIIT vide OM No.P-29019/12/2020-LEIdated 12.08.2020 has sought some information from the firm along with a copy of valid 'NOC' of MOEF&CC (HSMD). The firm is to furnish reply.
71.	M/s. ConsoAgro India Private Limited, Kottayam. 01/53/8/E/ AM20/C-11/IC	24.06.19	26000 Kgs. Crumb/ Rubber Buffing Powder	4.61	Comments sought from MOEF&CC (HSMD) on 24.06.2019. Reminder sent to MOEF&CC(HSMD) on 20.06.2020. Comments sought from DPIIT on 02.08.2020. The application has been sent to DPIIT again on 31.08.2020 requesting for comments.
72.	M/s. Gochem Metals and Alloys, Nalgonda, Telangana. 01/53/8/E/ AM20/G-14/IC	16.07.19	3500 MTs Battery scrap	3119.93	Comments sought from MOEF&CC (HSMD) on 24.07.2019. Reminder sent to MoEF&CC(HSMD) requesting for expediting the comments. DPIIT vide OM No.P-29019/14/2020-LEI dated 12.08.2020 has sought some information along with 'NOC' of MOEF&CC from the firm. The firm has been requested to furnish reply within 15 days.
73.	M/s. Balaji Rubber Industries Private Limited,	24.07.19	12000 MTs Used Rubber Tyre Scrap/ Pairings (Multiple Cuts/ Shreds/	590.52	Comments sought from MOEF&CC (HSMD) on 26.07.2019 followed with reminders dated 28.01.2020 and 20.06.2020 for expediting the comments.

	Salem. 01/53/8/E/ AM20/B-17/IC		Press Baled)		DIPP vide OM No. P-47011/212/2019-TSW dated 09.08.19 has sought information along with a current copy of 'NOC' of MoEF&CC from the firm. Reminders sent to the firm vide email dated 20.06.2020 and 26.8.2020 requesting for furnishing reply. Firm's reply is awaited.
74.	M/s Jayachandran Alloys Private Limited, Erode (TN). 01/53/8/E/ AM20/J-13/IC	14.08.19	300 MTs. Lead Scrap as per ISRI Relay	521.25	The firm vide email dated 24.08.2020 has requested to DGFT (Import Cell) to reject/cancel the application.DPIIT vide OM No. P-29019/15/2020-LEI dated 01.09.2020 also informed that the firm vide email dated 24.08.2020 has requested to reject/cancel their application. **Hence, the Committee decided to close the case.**
75.	M/s Jammu Pigments Limited, Kota Rajasthan 01/53/8/E/ AM20/J-16/IC	22.08.19	2650 MTS Lead Scrap as per ISRI 'Relay'	3972.5	DPIIT vide OM No. P-29019/13/2020-LEI dated 12.08.2020 has sought some information from the firm along with a valid copy of 'NOC' of MoEF&CC. The firm is to furnish reply Comments sought from MoEF&CC (HSMD) on 20.08.2020.
76.	M/s Shree Metal Works, Muzaffarnagar, Uttar Pradesh 01/53/8/E/ AM20/S-62/IC	02.09.19	5000 MTs Battery Scrap, Like Lead Battery Plates, 5000 MTs Battery wastes like Scrap Drained or Dry while intact	7904.2	Comments sought from MOEF&CC (HSMD) on 05.09.2019 and again on 31.08.2020. MOEF (HSMD) comments are awaited. DPIIT vide OM No. P-29019/8/2020-LEI dated 22.06.2020 has sought information/ documents from the firm. The firm's reply dated 05.08.2020 has been referred to DPIIT vide email dated 06.08.2020. DPIIT again on 16.08.2020 has advised the applicant to submit the 'NOC' of MoEF&CC. The firm is to furnish reply.
77.	M/s Eswari Global Metal Industries Pvt. Ltd., Mangalore (Karnataka) 01/53/8/E/ AM20/E-10/IC	03.10.19	600 MTS Lead Scrap in Crushed (powder) form with atleast 60 percent Lead content	600.6	Approved as recommended by DPIIT vide OM No. P-29019/7/2020-LEI dated 21.08.2020, subject to conditions as imposed by MOEF&CC in their 'NOC'.
	RA, Bangalore may issue the import authorization to the applicant for import of 600 MT Lead scrap in Crushed (Powder) form with atleast 60 percent Lead Content for manufacturing of the lead ingots, from GCA for a CIF				

	value of Rs.60060000/- (USD 840000), subject to the conditions mentioned in the DPIIT OM No. P-29019/7/2020-LEI dated 21.08.2020 read with MoEF&CC OM No. 23-31/2009-HSMD dated 09.09.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.				
78.	M/s Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/ AM20/G-37/IC	12.10.19	2500 MTS Waste Pneumatic Tyres Scrap (Multiple Cuts/ Shreds/ Press Baled)	200.00	The committee noted that the firm has enclosed a copy of NOC from MoEF&CC(HSMD) vide OM No. 23/9/2018-HSMD dated 03.05.2018, which is expired on 02.11.2019. Comments sought from MoEF&CC(HSWMD) on 25.11.2019 followed with reminder dated 24.08.2020. Comments sought from DPIIT on 15.10.2019 and again on 26.08.2020. MoEF&CC(HSWMD) comments are awaited.
79.	M/s Jain Metal Rolling Mills, Chennai 01/53/8/E/ AM20/J-20/IC	27.09.19	(i) 5000 MTS Lead Battery Scrap covered by ISRI Code Rails. (ii) 5000 MTS Lead Battery scrap as per ISRI Rains.	8454.0	'NOC' of MoEF&CC vide OM No. 23-130/2014-HSMD dated 09.09.2019 was received for import of 22,000 MT of Lead Scrap (ISRI Code: Radio, Rakes, Relays, Ropes, Rails, Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/ container). DIPP vide OM No. P-29019/16/2020-LEI dated 20.8.2020 has sought some information from the firm along with a copy of valid 'NOC' of MOEF&CC (HSMD). The Firm is to furnish reply.
80.	M/s. Tinna Rubber and Infrastructure Ltd., Delhi 01/53/8/E/ AM20/T-31/IC	21.10.19	500 MTs Tyre Buffing Powder	73.000	Comments sought from DPIIT on 22.10.2019. Comments sought from MoEF&CC(HSMD) on 11.11.2019 and again on 26.08.2020. DPIIT vide OM No. P-47012/65/2019 T.S. dated 07.11.19 has sought information from the firm.Firm's reply was referred to DPIIT on 30.07.2020. DPIIT vide OM No. P-47012/65/2019 dated 18.08.2020 has again sought some information from the firm. Firm's reply is awaited. MoEF&CC (HSMD) comments are awaited.

81.	M/s Gravita India Ltd., Jaipur 01/53/8/E/ AM20/G-41/IC	04.12.19	5000 MTsLead Scrap as per ISRI Rails, Lead Battery Plates covers code word `Rakes`	5250.0	Comments sought from DPIIT on 05.12.2019, 05.03.2020 and again on 10.08.2020. Comments sought from MoEF&CC (HSMD) on 14.08.2020. DIPP vide OM No. P-29019/18/2020-LEI dated 20.8.2020 has sought some information along with a copy of valid 'NOC' of MOEF&CC (HSMD) from the firm. The firm is to furnish reply.
82.	M/s Mehar Granulator Private Limited, Darjeeling 01/53/8/E/ AM20/M-55/IC	21.12.19	19500 MT of Rubber crumb/ rubber granules up to 2mm	1560.00	Approved as recommended by DPIIT vide OM No. P-47012/32/2020-TSW dated 21.07.2020 and in terms of MoEF&CC (HSMD) OM No. 23-3/2019-HSMD dated 13.05.2020 through which MoEF&CC informed that the rubber crumb/granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC.
	RA, Kolkata may issue the import authorization to the applicant for import of 19500 MTs crumb rubber granules having mesh size 10-15 mesh and devoid of iron/steel & most of the fibersfrom GCA for a CIF value of Rs. 33300000/- (USD 2166666.66), subject to the conditions mentioned in DPIIT OM No. P-47012/32/2020-TSW dated 21.07.2020 read with clarification of MOEF&CC(HSMD) issued from their File No. 23-3/2019-HSMD dated 13.05.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Kolkata.				
83.	M/s Shree Mangal Radhika Industries, New Delhi 01/53/8/E/ AM20/S-137/IC	21.12.19	5,000 MT of Rubber Articles Scraps/ Moulded Rubber Scrap/Conveyor Belt Scrap/Pairings/ Rubberized Steel Friction Cord/ Rubberized Steel Friction Cord/Rubber Compound/ Lumps (Cut/shredded/press/baled/lumps/sheet/ Rolls	400.00	Comments sought from MoEF&CC (HSMD) & DPIIT on 30.12.19. Reminder sent to MoEF&CC (HSMD) & DPIIT on 27.08.2020 requesting for furnishing comments.
84.	M/s Gravita India Ltd., Jaipur 01/53/8/E/ AM20/G-44/IC	27.12.19	5000 MTs Battery waste & scrap, lead battery plates covered by ISRI code word Rails	5040.0	DPIIT vide OM No. P-29019/18/2020-LEI dated 20.08.2020 has sought some information along with a valid copy of 'NOC' of MOEF&CC (HSMD) from the firm. The firm has been requested vide email dated 22.08.2020 to furnish reply. MOEF (HSMD) comments are awaited.
85.	M/s Shital Rubber, Ahmedabad 01/53/8/E/ AM20/S-141/IC	04.01.20	10000 MTS rubber article scraps/moulded rubber scrap/conveyor belt scrap/ pairings/ rubberized nylon friction cord/ rubberized steel friction cord/ rubber	850.0	Comments sought from MOEF&CC (HSMD) & DPIIT on 07.01.2020. DPIIT vide OM No. P-47012/34/2020-TSW dated 17.06.2020 has sought some information from the firm. The firm is to furnish reply. **MOEF&CC (HSMD) comments are**

			compound/lumps cut/ shredded/ press/ baled/ lumps/sheet/roll.		**awaited.**
86.	M/s Renewsys India Pvt Ltd, Telangana 01/53/8/E/ AM20/R-54/IC	09.01.20	54 Kgs 348 Rear-side Conductor Silver Paste	12.8	DPIIT vide U.O dated 18.02.20 has sought some information from the firm. The firm has been requested on 12.05.2020 and again on 01.09.2020 for furnishing reply.
87.	M/s Leading Metals Pvt. Ltd., New Delhi 01/53/8/E/ AM20/L-19/IC	15.02.20	6000 MTs Lead Scrap (ISRI Code: Radio / Racks/Ropes/Rent)	6006.0	Approved as recommended by DPIIT vide OM No.P-29019/3/2020-LEI dated 31.08.2020, subject to conditions as imposed by MOEF&CC in their 'NOC' vide OM No. 23-246/2012-HSMD dated 04.04.2019.
	CLA, New Delhi may issue the import authorization to the applicant for import of 3025.55 MT of fully Drained waste Lead Acid Batteries (Crushed/broken) from GCA for a proportionate CIF value, subject to the conditions mentioned in the DPIIT OM No. P-29019/3/2020-LEI dated 31.08.2020, subject to conditions as imposed by MOEF&CC in their 'NOC' vide OM No. 23-246/2012-HSMD dated 04.04.2019, as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
88.	M/s Pipania SAG Industries, Kashipur 01/53/8/E/ AM20/P-57/IC	30.01.20	3500 MTs crumb/rubber/granules of less than 35 mm size	2520.0	Approved as recommended by DPIIT vide OM No. P-47012/30/2020-TS dated 19.02.2020 read with amendment of DPIIT vide OM No.P-47012/30/2020-TSW dated 20.08.2020 and in terms of MoEF&CC (HSMD) OM No. 23-3/2019-HSMD dated 13.05.2020 through which MoEF&CC informed that the rubber crumb/granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC.
	CLA, New Delhi may issue the import authorization to the applicant for import of 3500 MT Rubber Crumb/granules having mesh size finer than 10 mesh and devoid of Iron/Steel & most of the fibres from GCA for a CIF value of Rs.25200000/- (USD 350000), subject to the conditions mentioned in the DPIIT vide OM No. P-47012/30/2020-TS dated 19.02.2020 read with DPIIT vide OM No. P-47012/30/2020-TSW dated 20.08.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
89.	M/s Pratham Metal Industries, Saharanpur 01/53/8/E/ AM20/P-63/IC	26.02.20	4500 MTs of Lead Scrap: Lead Scrap (ISRI Code: Rains, Radio, Rakes, Rent, Relays, Ropes, Roper, Rails and Racks). Lead Scrap namely (Lead Battery Plates Covered by ISRI Code Word Rail, Battery Lugs Covered by ISRI Code Word Rakes)	2700.00	Comments sought from DPIIT on 10.03.20 and MoEF&CC on 11.03.20. Reminder sent to DPIIT on 22.06.2020 for expediting the comments. MoEF&CC vide email dated 10.07.2020 stated that the applicant has not applied for the NOC in MoEF&CC yet and requested to DGFT to communicate them to apply with all relevant documents in MoEF&CC. The firm vide email dated 03.08.2020 has been requested to apply for the 'NOC' with all relevant documents in MoEF&CC (HSMD).

90.	M/s Parekh Rubber Company, Valasan Dist. AnandGujart 01/53/8/E/ AM20/P-62/IC	21.02.20	20000 MTS Old used rubber tyresscrap & used tube scrap with cut/ uncut/shreds/ baled & pressed/ tripled form/ one cut in beadwire/ single or multiple cut shredded & loose form for making crumb rubber.	864.0	DPIIT vide OM No. P-47012/36/2020-TSWdated 17.08.2020 has again sought some information from the firm as the firm's reply dated 29.07.2020 was found incomplete along with a copy of valid 'NOC' of MOEF&CC as the 'NOC' submitted by the firm has expired on 20.07.2020. The firm has been requested vide email dated 31.08.2020 for furnishing reply.
91.	M/s. Mcleo Beads and Handicrafts Pvt. Ltd., Dharamshala, Kangra 01/53/8/E/ AM20/M-82/IC	04.03.20	50 Kgs. of SILVER TUBES	45.03	Comments sought from DPIIT on 12.03.20. DPIIT vide e-mail dated 12.05.20 has sought information from the firm. The firm has been reminded vide email dated 03.08.2020 requesting for furnishing reply. Firm's reply is awaited.
92.	M/s. Prevest Denpro Limited, Jammu 01/53/8/E/ AM20/P-67/IC	11.03.20	50 Kgs. of Silver Alloy Powder	19.44	Comments sought from DPIIT on 16.03.20. DPIIT vide e-mail dated 24.04.20 informed that the item of import is Silver Alloy powder and as per the applicant's firm, it is raw material for the manufacture of Dental Cement. Committee noted that case does not pertain to Dental Council of India and have been referred to M/o Health & Family Welfare on 20.08.2020. **The Committee discussed the case at length and decided to re-send the application to DPIIT with a request to give their comments. Accordingly, the application has been sent again to DPIIT on 31.8.2020.**
93.	M/s. Centum Electronics Limited, Bangalore 01/53/8/E/ AM20/C-45/IC	14.3.20	40 Kgs. of Solder Wire	1.63539	Comments sought from DPIIT on 16.03.20. DPIIT vide OM No. P-47012/45/2020-TSW dated 28.04.2020 has sought information from the firm. Reminder sent to the firm on 04.08.2020 requesting to furnish reply. Firm's reply is awaited.
94.	M/s. Singodaa Industries, Bharuch 01/53/8/E/ AM20/S-222/IC	17.3.20	100 MT of Battery Plate Scrap/Lead Scrap	3995.75	Comments sought from DPIIT & MoEF&CC on 19.03.2020. Reminder sent to DPIIT on 22.06.2020 for expediting the comments. Reminder sent to MoEF&CC on 04.08.2020 requesting for expediting the comments.
95.	M/s. Gayathree Industries, Hyderabad.	19.02.20	Request for enhancement in the quantity of import item	Proporti onate	In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount

	01/53/8/E/ AM20/G-10/IC		in the Import License No. 0919019942 dated 11.07.2019.		than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT &MoEF&CC. **After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.**
96.	M/s. Kartar Crumbs Pvt. Ltd, Pune 01/53/8/E/ AM20/K-28/IC	08.05.20	Request for enhancement of quantity of rubber scrap from 4250 MT to 8500 MT	Proportionate	Recommended by MoEF&CC vide OM No. 23-133/2016-HSMD dated 04.05.2020. In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT &MoEF&CC on 24.06.20. **After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.**
97.	M/s. Ashwa Industries, Telangana 01/53/8/E/ AM20/A-41/IC	04.05.20	Request for enhancement of quantity of Used Tires Shredded from 1800 MT to 3600 MT	Proportionate	'NOC'of MoEF&CC vide OM No. 23/96/2019-HSMD dated 04.05.2020 received. Comments received from DPIIT vide UO No. P-47012/53/2019-TSW dated 17.06.2020. In the EFC meeting dated 10.07.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. **After due deliberation, the committee**

					decided to examine case on file w.r.t. the need to allow such enhanced imports.
98.	M/s. Mumbai Fabrics Pvt. Ltd., Raigad. 01/53/8/E/ AM20/M-14/IC	15.06.19	Request for enhancement of quantity of used tyresshredded from 10,000 MT to 70000 MT	Proporti onate	Comments received from (i) DPIIT vide OM No. P-47012/47/2019-T.S. dated 10.07.2019 and (ii) MoEF&CC vide OM No. 23-73/2013-HSMD dated 04.05.2020. In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT & MoEF&CC on 24.06.2020. **After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.**
99.	M/s. Aradhya Eco Green Industries LLP, Mumbai. 01/53/8/E/ AM20/A-32/IC	25.06.19	Request for enhancement of quantity of used tyresscrapfrom 6,950 MT to 13,900 MT	Proporti onate	Recommended by (i) DPIIT vide OM No. P-47012/50/2019-T.S. dated 02.07.19 and (ii) MoEF&CC vide OM No. 23/105/2018-HSMD dated 04.05.2020. In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT &MoEF&CC on 24.06.20. **DPIIT vide their OM No. P-47012/50/2019-TSW dt. 10.07.2020 has not recommended enhancement in the quantity.** MoEF&CC has also been requested for their clarifications on 24.06.2020. **After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.**
100.	M/s. Sri Sai Ram Industry, Telangana	28.06.19	9,000 MT of used rubber tyre scrap	Proporti onate	Recommended by (i) DIPP vide OM No. P-47012/46/2019-T.S. dated 27.06.19 and (ii) MoEF&CC vide OM No. 23/7/2018-

	01/53/8/E/ AM20/S-30/IC				HSMD dated 04.05.20. In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT &MoEF&CC on 24.06.20. DPIIT vide their OM No. P-47012/46/2019-TSW dated 03.07.2020 has not recommended enhancement in the quantity. Clarifications sought from MoEF&CC on 24.06.2020. **After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.**
101.	M/s. Navkar Industries, Telangana. 01/53/8/E/ AM20/N-9/IC	06.05.20	Request for enhancement of quantity of used tyresscrap from 1500 MT to 3000MT	147.0	Recommended by (i) DPIIT vide OM No. 7(50)/2018-TSW dated 02.07.2019 and (ii) MoEF&CC vide OM No. HSM-23/4/2017-HSMD dated 04.05.20. In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT &MoEF&CC on 24.06.20. DPIIT vide their OM No. P-47012/49/2019-TSW dated 02.07.2020 has not recommended enhancement in the quantity. MoEF&CC for their clarifications sought on 24.06.2020. **After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.**
102.	M/s. Oyster Industries Pvt. Ltd. Silvasa Gujarat. 01/53/8/E/	07.05.20	Request for enhancement of quantity of used tyresscrap from 3000 MT to 6000 MT	Proporti onate	Recommended by (i) MoEF&CC vide OM No. 23-88/2015-HSMD dated 24.01.20 (ii) 23-88/2015-HSMD dated 04.05.20 and (iii) DPIIT vide OM No. P-47012/51/2019-T.S. W. dated 02.07.19.

	AM20/O-2/IC				In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT & MoEF&CC on 24.06.2020. **After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.**
103.	M/s. Citrine Resources Private Limited, Mumbai 01/53/8/E/ AM20/C-13/IC	07.05.20	Request for enhancement of quantity of used tyresscrap from 7200 MT to 14200 MT old & Used Rubber Tyres	1029.50	Recommended by (i) DPIIT vide OM No. P-47012/52/2019-T.S. W dated 02.07.19 and (ii) MoEF&CC vide OM No. 23/34/2018-HSMD dated 04.05.20. In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT &MoEF&CC on 24.06.2020. **DPIIT vide their OM No. P-47012/52/2019-TSW dated 03.07.2020 has not recommended enhancement in the quantity.** **Comments sought from MoEF&CC on 24.06.2020.** **After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.**

104.	M/s Supreme Batteries Pvt. Ltd., Hyderabad 01/53/8/53013/ AM21/S-4/IC	07.05.20	(i) 1000 MTs Lead Scrap Lead Scrap ISRI Code Radio, Rakes, Rent Relays Ropes Rails and Racks Battery Scrap Namely Lead Battery Plates Covered by ISRI Cord Word Rails Battery Lugs Covered by ISRI Code Word Rakes (ii) 7000 MTs Lead Scrap Battery Wastes, namely Lead Batteries Covered by ISRI Code Word Rains.	6974.4	Approved as recommended by DPIIT vide OM No. P-29019/6/2020-LEI dated 20.08.2020, subject to conditions as imposed by MOEF&CC(HSMD) in their 'NOC' vide OM No. 23/18/2019 dated 22.03.2019.
	RA, Hyderabad may issue the import authorization to the applicant for import of 1000 MT of fully Drained Waste Lead Acid Batteries (Crushed/Broken) from GCA for a proportionate CIF value, subject to the conditions mentioned in the DPIIT OM No. P-29019/6/2020-LEI dated 20.08.2020, subject to conditions as imposed by MOEF&CC (HSMD) in their 'NOC' vide OM No.23/18/2019 dated 22.03.2019 dated 22.03.2019, as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.				
105.	M/s Navkar Industries, Telangana 01/53/8/53599/ AM21/N-3/IC	31.05.20	1500 MTs used rubber tyre scrap multiple cut shreds pressed baled.	73.5	'NOC' of MOEF&CC (HSMD) vide OM No.HSM-23/4/2017 dated 04.05.2020 received from the firm. The firm has been requested vide email dated 01.09.2020 requesting for furnishing reply to DPIIT's OM No. P-47012/49/ 2019/TSW dated 29.06.2020. The firm's reply dated 02.09.2020 has been referred to DPIIT on 03.09.2020. **After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.**
106.	M/s. Solvex Renewable and Green Energy Pvt. Ltd., Chennai 01/53/8/53604/ AM21/S-6/IC	03.06.20	5000 MTS Rubber/ Crumb/ Granules having mesh size finer than 10 mesh and devoid of Iron / Steel & most of the Fibres.	380.0	Approved as recommended by DPIIT vide OM No. P-47012/54/2020-TSW dated 24.08.2020 and in terms of MoEF&CC (HSMD) OM No. 23-3/2019-HSMD dated 13.05.2020 through which MoEF&CC informed that the rubber crumb/granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC.
	RA, Chennai may issue the import authorization to the applicant for import of 5,000 MTs Rubber crumb/ Granules having mesh size finer than 10 mesh and devoid of Iron/Steel & most of the fibresfrom GCA for a CIF value of Rs.38000000/- (USD 38000000), subject to the condition mentioned in the DPIIT OM No. P-47012/54/2020-TSW dated 24.08.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.				

107.	M/s Pilot Industries Ltd., New Delhi 01/53/8/53608/ AM21/P-4/IC	06.06.20	20000 MTs of lead scrap drained batteries isri code: rains.	13921.2	Comments sought from MOEF&CC (HSMD) & DPIIT on 13.06.2020. MOEF (HSMD) vide email dated 18.06.2020 informed that the case is under examination with them. MOEF&CC (HSMD) comments are awaited. The firm has been requested to furnish reply to DPIIT OM No. P-29019/10/2020-LEI dated 25.06.2020. The firm vide email dated 24.08.2020 informed that the'NOC' has not been issued by Ministry of Environment & Forests. As soon as it will be issued, the same will be submitted to DGFT office.
108.	M/s Vasoo Metals, New Delhi 01/53/8/53611/ AM21/V-4/IC	08.06.20	1250 MTS Lead Scrap Drained Batteries Isri Code: Radio/Rakes / Rents/ Relays/ Ropes/ Rails/ Ropes/ Rails/ Racks/ Rains.	478.7	Approved as recommended by DPIIT vide OM No. P-29019/9/2020-LEI dated 21.08.2020and in terms of MOEF&CC (HSMD) OM No. 23-08/2014-HSMD dated 09.09.2019.
	CLA, New Delhi may issue the import authorization to the applicant for import of 369 MT of fully Drained Waste Lead Acid Batteries (Crushed/ Broken) for recycling/ reprocessing for manufacturing of Lead ingot from GCA for a proportionate CIF value subject to the conditions mentioned in the DPIIT P-29019/9/2020-LEI dated 21.08.2020 and conditions stipulated by MOEF&CC(HSMD) vide OM No. 23-08/2014-HSMD dated 09.09.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
109.	Jai Ambe Rubber Products Pvt. Ltd., Tamil Nadu 01/53/8/53687/ AM21/J-7/IC	24.06.20	15000 MTs Crumb Rubber / Rubber Granules	1275.0	Comments sought from MOEF (HSMD) & DPIIT on 25.06.2020. DPIIT vide OM No.P-47012/69/2020-TSW dated 18.08.2020 has sought some information from the firm. Firm's reply dated 25.08.2020 has been referred to DPIIT. **DPIIT & MOEF (HSMD) comments are awaited.**
110.	Green Global Technologies, Vadodara 01/53/8/53696/ AM21/G-4/IC	25.06.20	20000 MTs Crumb Rubber granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers	1800.0	Comments sought from MOEF&CC (HSMD) & DPIIT on 26.06.2020. DPIIT vide OM No. P-47012/58/2020-TSW dated 08.07.2020 has sought some information. Firm's reply dated 25.08.2020 has been referred to DPIIT. **DPIIT & MOEF (HSMD) comments are awaited.**

111.	M/s Oyster Industries Pvt. Ltd., Silvassa 01/53/8/53771/ AM21/O-2/IC	07.07.20	15000 MTs Rubber Crumb/ Granules having mesh size finer than 10 mesh and devoid of iron / steel & most of the fibres	1710.0	Approved as recommended by DPIIT vide OM No. P-47012/51/2019-TSW dated 24.08.2020 and in terms of MoEF&CC (HSMD) OM No. 23-3/2019-HSMD dated 13.05.2020 through which MoEF&CC informed that the rubber crumb/granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC.
	RA, Mumbai may issue the import authorization to the applicant for import of 15,000 MTs Rubber crumb/ Granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers from GCAfor a CIF value of Rs.171000000/- (USD 2250000), subject to the conditions mentioned in the DPIIT OM No. P-47012/51/2019-TSW dated 24.08.2020as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai				
112.	M/s Chidambaram Confectionery, Thriuvallur 01/53/8/53856/ AM21/C-14/IC	23.07.20	1 Kg.Silver powder – forconfectionery use.	.07	Comments sought from DPIIT on 30.07.2020. DPIIT vide OM No. P-47012/62/2020-TSW dated 10.08.2020 informed that DPIIT is not concerned and Ministry of Food Processing Industries (MoFPI) may be consulted in the matter. **The Committee decided to examine on file.**
113.	M/s Saraswathi Rubbers, Telangana 01/53/8/53872/ AM21/S-45/IC	27.07.20	21000 Nos Rubber crumb/granules having size 10 to 15 mesh and devoid of iron/steel & most of the fibres	1356.6	Comments sought from MOEF&CC (HSMD) & DPIIT on 30.07.2020. DPIIT vide OM No. P-47012/66/2020-TSW dated 10.08.2020 has sought some information from the firm. Firm's reply dated 21.08.2020 has been referred to DPIIT on 22.08.2020. **DPIIT & MOEF&CC (HSMD) comments are awaited.**
114.	M/s Prasanna Rubber India, Telangana 01/53/8/53869/ AM21/P-17/IC	27.07.20	47000 MTsRubber Crumb /Granules having size 10 to 15 mesh and Devoid of Iron / Steel & most of the Fibres	3036.2	Comments sought from MOEF&CC (HSMD) & DPIIT on 30.07.2020. DPIIT vide OM No. P-47012/63/2020-TSW dated 10.08.2020 has sought some information from the firm. Firm's reply dated 02.09.2020 has been referred to DPIIT on 03.09.2020. **DPIIT & MOEF&CC (HSMD) comments are awaited.**
115.	M/s Sukarni Rubber Recyclers, Ludhiana 01/53/8/53883/ AM21/S-47/IC	29.07.20	10000 MTS CRUMB RUBBER / GRANULES HAVING SIZE 10 TO 15 MESH AND DEVOID OF IRON / STEEL AND MOST OF THE FIBRES	1216.0	Comments sought from MOEF&CC (HSMD) & DPIIT on 02.08.2020. DPIIT vide OM No. P-47012/68/2020-TSW dated 17.08.2020 has sought some information from the firm.Firm's reply dated 02.09.2020 has been referred to DPIIT on 02.09.2020. **DPIIT &MOEF&CC (HSMD) comments are awaited.**

116.	M/s Eric Rubber, Ahmedabad 01/53/8/53932/ AM21/E-9/IC	10.08.20	10000 MTs Old used Rubber Tyre Scrap & Old used Tube Scrap with cut/ uncut/ shredded/ baled& pressed/ tripped form/ one cut in bead wire/ single or multiple cut/ shredded and loose form for making crumb Rubber.	456.0	Comments sought from MOEF (HSMD) & DPIITon 12.08.2020. The firm has been requested vide email dated 01.09.2020 to furnish reply to DPIIT vide OM No. P-47012/70/2020-TSW dated 21.08.2020. Firm's reply is awaited. **MOEF (HSMD) comments are awaited.**
117.	M/s Mersen India Pvt Ltd., Bangalore 01/53/8/53889/ AM21/M-23/IC	30.07.20	463 Kgs Silver Powder	318.0	The firm has been requested vide email dated 26.08.2020 to furnish reply to DPIIT OM No. P-47012/40/2020-TSW dated 21.08.2020. Firm's reply is awaited.
118.	M/s Tinna Rubber and Infrastructure Ltd., New Delhi 01/53/8/53899/ AM21/T-24/IC	31.07.20	55 MTS RUBBER CRUMB/ GRANULES MESH SIZE FINER THAN 10 MESH	11.8	Comments sought from DPIIT on 02.08.2020. Comments sought from MOEF&CC (HSMD) on 26.08.2020. The firm has been requested vide email dated 26.08.2020 to furnish reply to DPIIT OM No. P-47012/7/2019-TSW dated 26.08.2020.Firm's reply is awaited. **MOEF&CC(HSMD) comments are awaited.**
119.	M/s Arcelor Mittal Nippon Steel India Ltd., Mumbai 01/53/8/53946/ AM21/A-30/IC	12.08.20	1 Set Second Hand Gas Control Valves: Valves Dia 350-4 Numbers, Valves Dia 300-2 Numbers, Valves Dia 80/100-8 Numbers	30.4	The firm has been requested vide email dated 01.09.2020 to furnish reply to DPIIT OM No. P-47012/71/2020-TSW dated 24.08.2020. Firm's reply is awaited.
120.	M/s Lakshmi Ganapathi Industries., Telangana 01/53/8/53870/ AM21/L-6/IC	27.07.20	35000 MTS CRUMB RUBBER / GRANULES HAVING SIZE 10 TO 15 MESH AND DEVOID OF IRON/STEEL & MOST OF THE FIBRES	2261.0	Comments sought from MOEF (HSMD) & DPIIT on 30.07.2020. DPIIT vide OM No. P-47012/65/2020 – TSW dated 13.08.2020 has sought information from the firm. Firm's reply dated 24.08.2020 has been referred to DPIIT on 26.08.2020. **DPIIT & MOEF (HSMD) comments are awaited.**
121.	M/s Pragati Rubber., Gujrat 01/53/8/53905/ AM21/P-19/IC	02.08.20	10000 MTsold used rubber tyre scrap & old used tube scrap withcut/ uncut/ shredded/ baled & pressed/ tripped form/ one cut in bead wire/ single or multiple cut/ shredded & loose	456.0	Comments sought from MOEF (HSMD) &DPIITon 12.08.2020. The firm has been requested vide email dated 01.09.2020 to furnish reply to DPIIT OM No. P-47012/15/2019-TSW dated 26.08.2020.Firm's reply is awaited. **MOEF (HSMD) comments are awaited.**

			form for making crumb rubber.		
122.	M/s Karthikeya Rubber Company, Tamil Nadu 01/53/8/E/ AM21/K-8/IC	04.07.20	24,000 MTs Waste parings and scrap of rubber other than hard rubber and powders and granules obtained there form multi cut tyres-other cut rubbers	1400.64 000	Comments sought from MOEF (HSMD) & DPIIT on 4.7.2020. DPIIT vide OM No.P-47012/59/2020/TSW dated 17.07.2020 has sought some information from the firm. Firm's reply has been referred to DPIIT on 27.08.2020. **DPIIT & MOEF (HSMD) comments are awaited.**
123.	M/s. K.K. Traders, Amritsar 01/53/8/468/ AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1& Grade 2		DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF& CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18, 31.05.19and 19.06.2019. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20. **The Committee decided to send reminder to MoEF&CC (HSMD) and also write to the firm for their comments.**
124.	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/ AM18/R-41/IC	14.03.18	6000 MT of AluminiumDross Thrill		Comments sought from M/o. Mines on 27.03.2018. DIPP vide OM dated 04.07.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC. Reminder sent on 31.05.19. Since the case is of 2018, the committee decided to again remind MoEF&CC for comments. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20. **The Committee decided to send reminder to MoEF&CC (HSMD).**
125.	M/S Ceratizit Bengaluru Private Limited., Karnataka 01/53/8/51653/ AM21/ /IC	27.04.20	15 kgs Argobraze 49H Rod 1.0 MM dia X 500MM L ISO 17672 15 kgs Argobraze 49H rod 0.5MM dia X 500MM L ISO 17672	28.5	Comments sought from DPIIT on 27.08.2020. Reminder sent to DPIIT on 07.09.2020 requesting for comments.

126.	M/s Dashmesh Rubber Industries Pvt Ltd., Valsad 01/53/8/53965/ AM21/D-15/IC	13.08.20	10000 MTsRubber Crumb/ Rubber Granules recovered from old & used rubber articles and old & used rubber products made from 35 MM upto 10 mesh.	760.0	Comments sought from DPIIT on 18.08.2020. The firm has been requested on 07.09.2020 to furnish reply to DPIIT OM No. P-47012/19/2018-TSW dated 27.08.2020 within 15 days. The firm's reply is awaited.
127.	M/s Nine Seas Rubber India, New Delhi 01/53/8/53984/ AM21/N-10/IC	17.08.20	7000 MTS OLD AND USED RUBBER TYRES AND BUTYL TUBES SCRAP (PRESSED/BALED/SHREDDED/MULTI CUTS/SINGLE CUT)	212.8	Comments sought from MOEF&CC (HSMD) & DPIIT on 19.08.2020. DPIIT vide OM No. P-47012/33/2019-TSW dated 27.08.2020 has sought some information from the firm. The firm is to furnish reply.
128.	M/s. Indian Institute of Sceince Education and Research, Kerala 01/53/8/53992/ Am21/I-18/Ic	19.08.20	20 Nos. Gold Pellets, Au, 99.999 percent pure, 1/8` Diameter X 1/8` Long Sold by the gram 30 Nos. Gold Pellets, Au, 99.999 percent pure, 1/8` Diamter X 1/8` long, sold by the gram.	2.9	Indian Institute of Science Education and Research has been requested vide email dated 22.08.2020 to provide all necessary attachments/ documents through e-mail in PDF format to Import Cell, O/o DGFT at email ID: import-dgft@nic.in.
129.	M/s. Indian Institute of Sceince Education and Research, Kerala 01/53/8/53990/ AM21/I-17/Ic	19.08.20	1 Nos Silver Pellets, Ag`99.99 percent pure 1/8` diameter X 1/8` long, 0.050 kg	.01	Comments sought from DPIIT on 22.08.2020
130.	M/s HBL Power Systems Ltd., Telangana 01/53/8/54012/ AM21/H-28/IC	20.08.20	2000 Kgs. Cadmium Metal Powder	36.1	Comments sought from DPIIT on 24.08.2020
131.	M/s The Director, CSIR-NIIST, Kerala 01/53/8/54033/ AM21/T-34/IC	24.08.20	10 Gms Gold Pellets Au. 99.999Percent Pure 1/8`Diameter X 1/8` Long 25 Gms Copper Pellets Cu 99.999Pure, 1/4` Diameter X 1/4`Long 25 Gms Silver Pellets Ag99.99percent Pure 1/8`Diameter X 1/8` Long	1.0	Comments sought from DPIIT on 26.08.2020
Part -3	**Ministry of Steel (MoS)**				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
132.	M/s Barq	02.01.20	50018 MTS Steel Slag	35.6	Comments sought from DIPP & M/o Steel

	General Trading Pvt Ltd., Chennai 01/53/8/E/ AM20/B-42/IC				on 06.01.2020. M/o Steel vide U.O. dated 03.03.20 has sought information from the firm. DPIIT vide e-mail dated 12.05.20 has also sought information from the firm. The committee decided to remind the firm for furnishing their reply as asked by DPIIT & M/o Steel. The representative of MoS informed in the meeting that they have sought information from the firm.
133.	M/s. Dubal International, Mumbai 01/53/8/E/ AM20/D-46/IC	11.02.20	10000 Kgs Tungsten Scrap	108.0	Comments sought from M/o Steel on 13.02.2020. The committee decided to remind M/o Steel for expediting comments.
Part -4	**MoEF&CC (OC) and C&PC**				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
134.	M/s Bayer Vapi Pvt. Ltd., Vapi, Gujarat. 01/53/8/E/ AM20/B-13/IC	12.06.19	350000 Kgs. of Carbon Tetra Chloride.	174.31	Comments sought from MOEF&CC (O) & C&PC on 14.06.2019. Last reminder sent to D/o C&PC vide agenda note dated 28.01.20. Reminder sent to C&PC on 12.08.2020 requesting for expediting comments. Reminder sent again to MoEF&CC on 12.08.2020 requesting for expediting comments.
135.	M/s Gharda Chemicals Limited, Mumbai 01/53/8/E/ AM20/G-23/IC	22.08.19	350000 Kgs Carbon Tetra Chloride	183.7	Comments sought from MoEF&CC (O) and C&PC on 23.08.2019. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.19 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18th September, 2019 between the CTC Producers and Consumers there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019. **Reminder sent to MoEF&CC (O) on 13.08.2020 for expediting comments.** **C&PC comments are awaited.**
136.	M/s. Tagros Chemicals India Private Limited, Cuddalore 01/53/8/E/ AM20/T-54/IC	**19.3.20**	200 MT of Carbon Tetra Chloride	89.10	Comments sought from MoEF&CC and C&PC on 20.03.20. Recommended by MOEF&CC (Ozone Cell) vide OM No. 11/7/2015-OC dated 01.06.2020. **Reminder sent to C&PC on 31.07.2020 for expediting comments.**

137.	M/s. Hemani Industries Limited, Mumbai 01/53/8/E/ AM21/H-2/IC	31.03.20	500 MT of Carbon Tetra Chloride	236.68	Comments sought from MoEF&CC and C&PC on 24.05.20. 480 MT of Carbon Tetracholoride has been recommended by MOEF&CC (Ozone Cell) vide OM No. 11/7/2015-OC dated 17.07.2020. **C&PC comments are awaited.**
138.	M/s UPL Limited, Maharashtra 01/53/8/51926/ AM21/U-1/IC	30.04.20	500000 Kgs Carbon Tetrachloride	227.2	Approved as recommended by C&PC vide OM No. C-II-17014/13/2018-CHEM-II-CPC (FTS 13959) dated 02.07.2020 for import of 467 MTs of Carbon Tetra Chloride read with comments received from MoEF&CC(OC) vide OM No. 11/7/2015-OC dated 13.08.2020 for import of 500 MTs of Carbon Tetra Chloride.
	CLA, New Delhi may issue the import authorization to the applicant for import of 467 MTs of Carbon Tetrachloride from China for a proportionate CIF value, subject to the conditions mentioned in the C&PC vides OM No. C-II-17014/13/2018-CHEM-II-CPC (FTS 13959) dated 02.07.2020 read with MoEF&CC(OC) vide OM No. 11/7/2015-OC dated 13.08.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
139.	M/s Metrochem API Pvt. Ltd., Hyderabad 01/53/8/53562/ AM21/M-2/IC	14.05.20	200000 Kgs 2,2,2 Trifluoro Ethanol	935.7	Comments sought from MOEF (OC) and C&PC on 06.06.2020. MOEF&CC (OC) vide OM No. 11/13/2017-OC dated 24.06.2020 informed that recommendation of Ozone Cell, MOEF&CC is not required. **C&PC comments are awaited.**
140.	M/s Tagros Chemicals India Pvt Ltd., Cuddalore. 01/53/8/53901/ AM21/T-25/IC	31.07.20	485 MTS CARBON TETRA CHLORIDE	221.4	Comments sought from MOEF&CC (O) & C&PC on 02.08.2020.
141.	M/s Bayer Vapi Pvt Ltd., Gujarat 01/53/8/53903/ AM21/B-32/IC	31.07.20	100000 kgs CARBON TETRA CHLORIDE	51.7	Comments sought from MOEF&CC (O) & C&PC on 12.08.2020
142.	M/s Meghmani Organics Ltd.,Gujarat 01/53/8/52721/ AM21/M-13/IC	06.05.20	2000000 kgs CARBON TETRACHLORIDE (CTC)	939.5	Comments sought from MOEF&CC (O) &C&PCon 09.07.2020. Comments received from MoEF(OC) vide OM No. 11/7/2015-OC dated 13.08.2020 for import of 1860 MT of CTC. **C&PC comments are awaited.**
Part -5	**Meity**				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
143.	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/ AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. MeitY vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 27.11.2018 suggested to seek

					comments from DIPP. Accordingly comments sought from DIPP on 18.12.2018 followed with reminder dated 29.05.2019. DIPP vide OM No. P-47012/42/2019-TSW dated 07.06.2019 has sought information from the firm. **The firm has been requested on 19.06.2019 for furnishing reply. Reminder sent on 05.08.2020 to firm requesting them to furnish reply within 15 days. Firm's reply is awaited.**
144.	M/s Jacobs Engineering India Pvt. Ltd., Navi Mumbai 01/53/8/E/ AM20/J-26/IC	04.12.19	8 Nos Dell precision T1700 MT CTO base, dual 19' monitors keyboard & mouse	27.9	Comments sought from MeitY on 05.12.2019. Meity vide e-mail dated 29.01.20 has informed that information has been sought from the firm vide e-mail dated 13.12.19, response from the firm is awaited. **The firm vide email dated 21.08.2020 informed that the case may be considered as withdrawn and need not be processed.** **The Committee decided to close the case.**
145.	M/s Jacobs Engineering Pvt. Ltd., Navi Mumbai 01/53/8/E/ AM20/J-27/IC	12.12.19	1 Nos Dell Precision Tower 3420 XCTO Base, Dual 19 Monitors Keyboard & Mouse	37.0	Comments sought from MeitY on 13.12.2019. Meity vide e-mail dated 29.01.20 has informed that information has been sought from the firm vide e-mail dated 28.01.20. **The firm vide email dated 21.08.2020 informed that the case may be considered as withdrawn and need not be processed.** **The Committee decided to close the case.**
146.	M/s Consulting Engineering Services India Pvt. Ltd., Mumbai 01/53/8/E/ AM20/C-29/IC	24.12.19	(i) 1.000 No. OptiPlex 3020 Minitower CTO, Dual 19` Monitors Keyboard & Mouse. (ii) 7.000 Nos.- OptiPlex 3050 Small Form CTO, Dual 19` Monitors Keyboard & Mouse (iii) 9.000- Nos. - OptiPlex 5055 Ryzen CPU Small Form Factor CTO, Dual 19` Monitors Keyboard & Mouse. (iv) 2.000- Nos. - Optiplex 3010 DT Base, Dual 19` Monitors Keyboard & Mouse	3.7	Comments sought from MeitY on 31.12.2019. Meity vide e-mail dated 29.01.20 has informed that information has been sought from the firm vide e-mail dated 29.01.20. **The case is under examination in MeitY.**
147.	M/s SI2 Microsystems Pvt. Ltd., Bangalore	25.12.19	1 Kgs. Gold wire	94.4	Comments sought from DPIIT on 22.01.2020. DPIIT vide U.O dated 12.02.20 has suggested to seek comments from Meity. Accordingly, comments

	01/53/8/E/ AM20/S-140/IC				sought from Meity on 01.06.2020. **MeitY vide email dated 29.07.2020 has sought some information from the firm. Firm's reply is awaited.**
148.	M/s Consulting Engineering Services India Pvt Ltd., Navi Mumbai 01/53/8/E/ AM20/C-31/IC	03.01.19	1 Nos Dell Precision Tower 3620 XCTO base, dual 19 monitors keyboard & mouse	21.3	Comments sought from MeitY on 07.01.2020. Reminder sent to MeitY vide email dated 22.06.2020 and 05.08.2020. **The case is under examination in MeitY.**
149.	M/s Bharat Electronics Ltd., Bangalore 01/53/8/E/ AM20/B-53/IC	23.02.20	(i) 18.600- MTR Silver Ribbon - AG 99.99	1.8	Comments sought from DPIIT on 25.02.2020. DPIIT vide OM dated 30.04.20 has suggested to seek comments from MeitY. **Accordingly, comments sought from MeitY on 01.06.2020, 22.06.2020 and 05.08.2020. MeitY comments are awaited.**
150.	M/s. Centum Electronics Ltd, Bangalore 01/53/8/E/ AM20/C-44/IC	13.03.20	12000 Nos. of Squareto	1.96	DPIIT vide OM dated 01.05.2020 has informed that the application is for the import of "Squareto" [ITC(HS) 71069200] required for the manufacture of Printed Circuit Boards for which DPIIT is not concerned and Meity may be consulted in the matter. Accordingly, comments have been sought from Meity on 08.05.2020 and 22.06.2020. **MeitY vide email dated 29.07.2020 has sought some information from the firm. Firm's reply dated 06.08.2020 has been referred to MeitY on 11.08.2020.**
151.	M/s Bharat Electronics Ltd., Karnataka 01/53/8/53571/ AM21/B-2/IC	18.05.20	6730 Nos. of Cusil Preforms	3.8	Comments received from MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020. The committee in Meeting No.3 dated 31.7.2020 also decided to seek comments from DRDO as MeitY informed that vacuum tubes are used in Defence. Accordingly, comments sought from DRDO on 10.08.2020. **DRDO comments are awaited.**
152.	M/s Bharat Electronics Ltd., Bangalore 01/53/8/53573/ AM21/B-3/IC	18.05.20	2200 Nos.Cusil Performs	.08	Comments received from MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020. The committee also decided to seek comments from DRDO as MeitY informed that vacuum tubes are used in Defence. Accordingly, comments sought from DRDO on 10.08.2020. **DRDO comments are awaited.**

153.	M/s Bharat Electronics Ltd., Bangalore 01/53/8/53574/ AM21/B-4/IC	18.05.20	28230 Nos Cusil Performs Different Thickness	21.4	Comments received from MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020. The committee in Meeting No.3 dated 31.7.2020 also decided to seek comments from DRDO as MeitY informed that vacuum tubes are used in Defence. Accordingly, comments sought from DRDO on 10.08.2020. **DRDO comments are awaited.**
154.	M/s Bharat Electronics Ltd., Karnataka 01/53/8/53575/ AM21/B-5/IC	18.05.20	76720 Nos Nicusil and Cusil Performs Different Thickness	47.3	Comments received from MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020. The committee in Meeting No.3 dated 31.7.2020 also decided to seek comments from DRDO as MeitY informed that vacuum tubes are used in Defence. Accordingly, comments sought from DRDO on 10.08.2020. **DRDO comments are awaited.**
155.	M/s Bharat Electronics Ltd., Bengaluru 01/53/8/53576/ AM21/B-6/IC	18.05.20	1000 Nos Cusil Performs	.02	Comments received from MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020. The committee in Meeting No.3 dated 31.7.2020 also decided to seek comments from DRDO as MeitY informed that vacuum tubes are used in Defence. Accordingly, comments sought from DRDO on 10.08.2020. **DRDO comments are awaited.**
156.	M/s Bharat Electronics Ltd., Karnataka 01/53/8/53577/ AM21/B-7/IC	18.05.20	4100 Nos Palcusil 10 Preforms	70.5	Comments received from MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020. The committee in Meeting No.3 dated 31.7.2020 also decided to seek comments from DRDO as MeitY informed that vacuum tubes are used in Defence. Accordingly, comments sought from DRDO on 10.08.2020. **DRDO comments are awaited.**

157.	M/s Bharat Electronics Ltd., Karnataka 01/53/8/53578/ AM21/B-8/IC	18.05.20	200 gms composition, Gold Conductor 5771	18.6	Comments sought from MeitY on 14.07.2020 as per Committee decision of M.No.2 dt.10.7.2020. MeitY vide email dated 17.07.2020 has sought some information from the firm. The firm's reply is awaited. The committee also decided to seek comments from DRDO as MeitY informed that vacuum tubes are used in Defence. Accordingly, comments sought from DRDO on 10.08.2020. **DRDO comments are awaited.**
158.	M/s Bharat Electronics Ltd, Bangalore 01/53/8/53630/ AM21/B-12/IC	12.06.20	15.000- KGS CUSIL ABA BRAZING FOIL	24.9	Comments received from MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020. The committee in Meeting No.3 dated 31.7.2020 also decided to seek comments from DRDO as MeitY informed that vacuum tubes are used in Defence. Accordingly, comments sought from DRDO on 10.08.2020. **DRDO comments are awaited.**
159.	M/s Bharat Electronics Ltd, Bangalore 01/53/8/53631/ AM21/B-13/IC	12.06.20	(i) 536.860- GMS V99 BRAZING STRIP (41-96789) (ii) 8317.000- GMS PALCUSIL BRZING WIRE (41-97431)	157.6	Comments sought from MeitY on 05.08.2020 requesting for furnishing their comments. The committee also decided to seek comments from DRDO as MeitY informed that vacuum tubes are used in Defence. Accordingly, comments sought from DRDO on 10.08.2020. **DRDO comments are awaited.**
160.	M/s Bharat Electronics Ltd, Bangalore 01/53/8/53632/ AM21/B-14/IC	12.06.20	5.387 kgs brazing wire 41-96790	223.1	Comments sought from MeitY on 05.08.2020 requesting for furnishing their comments. The committee also decided to seek comments from DRDO as MeitY informed that vacuum tubes are used in Defence. Comments sought from DRDO on 10.08.2020. **DRDO comments are awaited.**
161.	M/s Saint Gobain India Pvt Ltd., Tamil Nadu 01/53/8/53840/ AM21/S-40/IC	20.07.20	1 Set Panasonic CF-53 Tough book Laptop Computer S/N 41TSA35224	.03	MeitY vide email dated 31.08.2020 has sought some information from the firm with a copy to DGFT. Accordingly, the firm has been requested vide email dated 02.09.2020 to furnish reply.
Part -6	**Ministry of Mines**				

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
162.	M/s. C.T. Group, Kerala 01/53/8/32008/ AM19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC and informed that the application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 also informed that the matter does not pertain to them. **Comments sought from M/o. Mines on 30.07.2018. Reminder sent to M/o Mines on 13.08.2020 requesting for expediting comments.**
163.	M/s K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/AM20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	90.0	Comments sought from M/o Mines & DIPP on 03.09.2019. **Reminder sent to M/o Mines & DPIIT on 21.08.2020.**
164.	M/s Vaibhav Global Ltd., Rajasthan 01/53/8/E/AM20/V-36/IC	08.01.20	1000000 kgs Shungite Rough Stone	296.1	Comments sought from M/o Mines & DPIIT on 10.01.2020. DPIIT vide OM No P-47012/11/2020 T.S. dated 20.02.20 has informed that the unit is covered under 100% EOU Scheme which is under administrative control of Department of Commerce. DPIIT is not concerned with 100% EOU and DGFT may take necessary action accordingly. **Ministry of Mines vide OM No. 16/10/2020-M.V. dated –nil- has requested to take decision in the matter subject to the comments/inputs of respective State Government.**
165.	M/s Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/AM20/U-7/IC	08.01.20	40 MTS zinc dross	100.0	Comments sought from Mines on 10.01.2020. **Reminder sent to M/o Mines on 17.08.2020.**
166.	M/s Rubamin Pvt Ltd., Panchmahal 01/53/8/E/AM20/R-59/IC	13.01.20	5000 MTs Zinc Dross	8875.0	Comments sought from M/o Mines on 21.01.2020. **Reminder sent to M/o Mines on 17.08.2020.**

167.	M/s PM Tools & Abrasives, Roorkee 01/53/8/53580/ AM21/P-2/IC	19.05.20	100 kgs brazing/ silver brazing alloys in the form of foil of different thickness/ sizes	48.8	Comments sought from DPIIT on 06.06.2020 and comments sought from MeitY on 14.07.2020. MeitY vide OM No. W-21/40/2020-IPHW-MeitY dated 23.07.2020 informed that the import items do not fall under the purview of MeitY. DPIIT vide email dated 12.06.2020 suggested to consult DHI. In the EFC meeting No.2/AM21 dated 10.07.2020, the Committee decided to send the application to DHI for furnishing their comments. Accordingly, comments sought from DHI on 04.08.2020. DHI vide UO No. 15(9) Restricted Items./PM TOOLS/ 2020-HEI dated 26.08.2020 stated that the items under reference is (i) 'Brazing/Silver Brazing alloys' in the form of foil of different sizes (HS code:71069210) and (ii) 'Brazing/ Silver Brazing alloys' in the form of powder and these pertain to Ministry of Mines. Hence, M/o Mines may be consulted. **Accordingly, comments sought from M/o Mines on 03.09.2020.**
168.	M/s Om Marble Company., Rajkot 01/53/8/53882/ AM21/O-4/IC	28.07.20	7560 MTs RoughGraniteBlocks	1122.6	Comments sought from M/o Mines & DPIIT on 02.08.2020. **DPIIT vide OM No. P-47012/67/2020 dated 27.08.2020 has sought some information from the firm. The firm is to furnish reply.**
169.	M/s Vyara Tiles Private Limited, Gujarat 01/53/8/54017/ AM21/V-25/IC	21.08.20	26 MTsGranules, Chippings and Powder of Stone of Heading 2515 or 2516 whether or not Heat Treated of Marble	3.4	Comments sought from M/o Mines & DPIIT on 25.08.2020.
Part -7	**Ministry of Environment & Forests, Ozone Cell [MoEF(OC)]**				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
170.	M/s Symbiotec Pharma Lab Pvt. Ltd., Madhya Pradesh 01/53/8/E/ AM20/S-133/IC	16.12.19	5 kgs Bromofluoro methane	6.4	Comments sought from MOEF&CC (O) on 17.12.2019. MoEF&CC vide OM No. 11/16/2017-OC (Part-1) dated 15.01.20 has informed that the firm needs to get registered under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of Bromofluoromethane for feedstock purpose for manufacture of Fluticasone Furoate. The same is under process. Comments/ Views/ NOC w.r.t. the

					specific request for import will be provided after the registration under Ozone Depleting Substances, (Regulation &Control) Rules, 2000 and its amendments is completed.
171.	M/s Symbiotec Pharma Lab Pvt Ltd., Indore 01/53/8/E/ AM20/S-191/IC	05.02.20	10 kgs Bromfluoromethane	12.8	Comments sought from MoEF&CC (O) on 11.02.2020. MoEF&CC(O) on 30.7.2020 informed that they have not received the copy of application. Accordingly, the application is referred to MoEF&CC(O) on 14.08.2020.
172.	M/s Hemani Industries Limited, Gujarat 01/53/8/53958/ AM21/H-25/IC	13.08.20	700000 kgs CARBON TETRA CHLORIDE	328.7	Comments sought from MOEF&CC (O) & C&PCon 19.08.2020
Part -8	**Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]**				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
173.	Ridhiraj Singh Rathore, Jodhpur 01/53/8/26160/ AM19/R-1/16 dated 04.04.2018	14.03.18	3 Nos. Taxidermy Animal Mounts/ Trophies.	3.85	Approved as recommended by MoEF&CC(WL) vide correspondence no. 3-44/2018 WL (part) dated 06.01.2020 read with MoEF&CC(WL) vide correspondence no. 3-44/2018 WL (part-2) dated 22.07.2020.
	RA Jaipur may issue the import authorization to the applicant for import of Total 3 Nos. Taxidermy Animal Mounts/Trophies [(i) Burchell's Zebra (*Equus quagga burchellii*)- Half Mount with wodden pedestal mount plus Back skin - 1 number, (ii) Blue Wildebeest (*Connochaetestaurinus*) – Skull Mount - 1 number and (iii) Kudu (*Tragelaphusstrepsiceros*) – Shoulder Mount with Wooden Pedestal Mount plus back skin – 1 number from South Africa for a CIF value of Rs.5,60,000/- [USD 8000] subject to the conditions mentioned in theMoEF&CC(WL) vide correspondence no. 3-44/2018 WL (part) dated 06.01.2020 read with MoEF&CC(WL) vide correspondence no. 3-44/2018 WL (part-2) dated 22.07.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Jaipur.				
174.	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, &Director , Chennai 01/53/8/E/ AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	Comments sought from MoEF&CC(WL) on 22.10.2018. Last reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019. **Reminder sent to MoEF&CC(WL) vide email dated 07.09.2020 requesting for providing comments.**
175.	M/s. A&S Creations, New Delhi. 01/53/8/E/ AM19/A-62/IC	18.02.19	8 nos. of DPS Vertex Collars with Accessories	10.57	Comments sought from MOEF&CC (WL) on 18.02.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.

176.	M/s. Agnel Lobo, Mumbai. 01/53/8/E/ AM19/M-49/IC	23.02.19	Parrot- Green Ring necked	NA	Comments sought from MOEF&CC (WL) on 26.02.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20. Reminder sent to MOEF&CC (WL) on 02.09.2020. Comments received from DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.2019.
177.	M/s. A&S Creations, New Delhi. 01/53/8/E/ AM20/A-4/IC	10.04.19	1 Nos. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Comments sought from MOEF&CC (WL) on 18.04.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
178.	M/s. Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/ AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	26.00	Comments sought from MOEF&CC (WL) on 18.04.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20. **The Committee decided to send reminder to MoEF&CC (WL).**
179.	M/s. Samanyu Trading LLP, Delhi. 01/53/8/E/ AM20/S-18/IC	08.05.19	SusseraLappa (KuthRoots)	315.0	Comments sought from MoEF&CC (WL) on 09.05.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20. **The Committee decided to send reminder to MoEF&CC (WL).**
180.	M/s. A&S Creations, New Delhi 01/53/8/E/ AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	5.22	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC(WL) under intimation to DGFT.
181.	M/s. A&S Creations, New Delhi. 01/53/8/E/ AM20/A-35/IC	09.07.19	10 Nos. Telenax Tag TGS Sling with standard accessories	10.8	Approved as recommended by MOEF&CC(WL) vide correspondence F.No. 3-11/2019 WL (part1) (Vol.3) dated 18.08.2020, subject to other necessary statutory clearances.
	CLA, New Delhi may issue the import authorization to the applicant for import of 10 Nos. of Telenax Tag TGS Sling with standard accessoriesfrom Lithuania for a CIF value of Rs.1080540/- [US Dollars (USD) 15660] subject to the conditions mentioned in the MoEF&CC(WL) vide OM No. 3-11/2019 WL (part1) (Vol.3) dated 18.08.2020as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
182.	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	.52	Comments sought from MOEF&CC (WL) on 11.07.2019. Last rreminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20 **The Committee decided to send reminder to MoEF&CC (WL).**
183.	M/s A&S Creations, New Delhi	21.08.19	7 Nos GPS Collars with accessories	15.1	Comments sought from MOEF&CC (WL) on 22.08.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated

	01/53/8/E/ AM20/A-55/IC				28.01.20. **The Committee decided to send reminder to MoEF&CC (WL).**
184.	M/s Merlin Aeronautics Manufacturing Pvt Ltd., Bangalore 01/53/8/E/ AM20/M-37/IC	20.09.19	2 Nos Thermal Night Vision Scope for Anti Poaching and Surveillance	11.2	Comments sought from MOEF&CC (WL) on 23.09.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20. **The Committee decided to send reminder to MoEF&CC (WL).**
185.	M/s Culminating Technologies, Allahabad 01/53/8/E/ AM20/C-25/IC	20.11.2019	10 Nos. of night vision Devices	5.0	Comments sought from MOEF (WL) on 21.11.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.2020. **The Committee decided to send reminder to MoEF&CC (WL).**
186.	M/s SonalGhaghda, Jamnagar 01/53/8/E/ AM20/S-194/IC	10.02.20	1 prs African Grey Parrot	Nil	Comments sought from D/o AHD&F & MoEF&CC (WL) on 11.02.2020. **Comments received from D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020.** MoEF&CC (WL) comments are awaited.
187.	M/s Joydeb Mukherjee, Kolkata 01/53/8/E/ AM20/J-41/IC	18.02.20	1 Nos Blue and Gold Macaw Male	.01	Comments sought from MOEF (WL) & D/o AHD&F on 20.01.2020. **The Committee decided to send reminder to MoEF&CC (WL).**
188.	M/s E. Chandran, Telangana 01/53/8/E/ AM20/E-21/IC	03.03.20	44 Nos. of Hunting Trophie	8.97	Comments sought from MOEF (WL) on 06.03.2020. **The Committee decided to send reminder to MoEF&CC (WL).**
189.	M/s A&S Creations, New Delhi 01/53/8/E/ AM20/A-128/IC	19.02.20	02 Nos. of Yukon Night Vision Binocular 3x42 Tracker	.50	Comments sought from MOEF (WL) on 24.02.2020. **Comments received from Police Modernization Division, MHA vide OM No. IV-20011/09/2020 dated 17.06.2020.** MoEF&CC (WL) comments are awaited.
190.	M/s Hi-Tech Advance Products, Indore 01/53/8/53728/ AM21/H-12/IC	01.07.20	5 Sets Injection rifle /dart projectorJMDB13-3no. Injection rifle/dart projector JMSP 1no. Injection rifle/dart projector IM 1no. transport caseJMDB3no. Transport case JMSP1no. transport case IM-1no. BJ13mm barrel for JM-1no.	12.9471671	Approved as recommended by MOEF&CC(WL) vide correspondence F.No. 3-12/2019 WL (part-2) (Vol.2) dated 19.08.2020, subject to other necessary statutory clearances.

			B13mm barrel for IM1no.CO2container/cartridge72gram35no.CO2container/cartridge16gram7box,3.0ml dart syringe-23no.5.0ml dart syringe-23no. 10.0ml dart syringe-12no, needle1.5x38mm plain60no, needle 2.0x30mm plain10no, needle 2.0x40mm plain60no. needle2.0x60mm plain10no, PRO3-14no, PRO5-14no,		
	RA, Indore may issue the import authorization to the applicant for import of Total 5 Sets of Injection Rifle /Dart Projector [(1) Injection Rifle J MDB. 13 Model Dan-Inject with telescopic 11 mmbore barrel and other required accessories (for Chief Wildlife Warden, Maharashtra) - 1 SET, (2) Dan Injection rifle JMSP model with telescope and all accessories(for Chief Wildlife Warden, Odisha- for Angul Division) - 1 SET, (3) Double barrel JMDB.13 Model with Accessories (for Chief Wildlife Warden, Odisha- for Sambalpur Division)- 1 SET,(4) Dan Inject CO2 Injection Rifle Mode 1.M Single Barrel 13 mm (for Chief Wildlife Warden, Karnataka)- 1 SET and (5) Tranquilizing gun-Injection Rifle double barrel JMBD.13 Model withtelescope and related accessories (for Chief Wildlife Warden, Gujarat)- 1 SET] from Denmark for a CIF value of Rs.1294716.71 [EURO (EUR) 14839.16] as recommended by MOEF&CC (WL) vide communication File No. 3-12/2019 WL (part-2) (Vol.2) dated 19.08.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Indore.				
191.	M/s Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/53733/ AM21/A-13/IC	01.07.20	6 Set Gut 50 comfortable universal gas applicator with all Accessories 1 Set Tranquilizer Gun Guy .50 with all Accessories 1 Set Tranquilizing Gun- TeleInject GUT .50 with all Accessories.	9.3	Comments sought from MOEF&CC (WL) on 04.07.2020. Comments received from the Office of the Principal Chief Conservator of Forests, Wildlife and Chief Wildlife Warden, Gujarat State, Gandhinagar vide letter No. WLP/RFO/GUN/A/11-14/2019-20 dated 22.06.2020 and WLP/26/A/198-201/2020-21 dated 29.07.2020 and requested MoEF&CC(WL), New Delhi to issue 'NOC'. **MoEF&CC (WL) comments are awaited.**
192.	M/s A&S Creations, New Delhi 01/53/8/53900/ AM21/A-22/IC	31.07.20	3 Nos.Night Vision Binoculars 3x42 Tracker	.08	Approved as recommended by MOEF&CC(WL) vide correspondence F.No. 3-11/2019 WL (part1) (Vol.2) dated 18.8.2020, subject to other necessary statutory clearances.
	CLA, New Delhi may issue the import authorization to the applicant for import of 3 Nos. Night Vision Binoculars 3x42 Tracker from Lithuania for a CIF value of Rs.82738.85 [EURO (EUR) 929.65] subject to the conditions mentioned in the MOEF&CC (WL) vide communication File No. 3-11/2019WL(part1)(Vol.2) dated 18.08.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
193.	M/s G Amarender	25.07.20	4 Nos ANIMAL TROPHIES	1.1	Comments sought from MOEF&CC (WL) on 30.07.2020

	Reddy., Hyderabad 01/53/8/53861/ AM21/G-13/IC				
194.	M/s A&S Creations., New Delhi 01/53/8/53934/ AM21/A-29/IC	11.08.20	4 Nos Bird 1A Light Data Logger with standard accessories	5.7	Comments sought from MOEF&CC (WL) on 12.08.2020
195.	M/s Global Technology Solutions LLC., New Delhi 01/53/8/53933/ AM21/G-15/IC	10.08.20	1 Set Dan_Inject Pistol PIC02 Model with cases &accessories	1.4	Comments sought from MOEF&CC (WL) on 12.08.2020
196.	M/s R F Engineers Pvt. Ltd., Delhi 01/53/8/53930/ AM21/R-11/IC	10.08.20	2 Set Gl2 Bag pack, mobile Geolocator System GSM/ UMTS/ LTE SOR BTS (QTY 1) Power Supply With Battery & Charger includes Transport Cases- Verints Gl2 Baq Pack Controller Console (Tablet) Panasonic Touqhoad FZ-G1 or Equivalent	966.4	Comments sought from MOEF&CC (WL) on 12.08.2020
197.	M/s. K.K.Traders Amritsar 01/53/8/22342/ AM18/K-17/IC	20.02.18	100 MT of Costos Roots (SaussuresaLappa)		Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20. **The Committee decided to send reminder to MoEF&CC (WL).**
198.	M/s A&S Creation, New Delhi 01/53/8/53967/ AM21/A-35/IC	14.08.20	2 Nos GPS Vertex Collar with standard Accessories	2.9	Comments sought from MOEF&CC (WL)on 19.08.2020
199.	M/s Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/53987/ AM21/A-36/IC	18.08.20	1 Set RD706 - Remote Injection gun incl bag and full equipment with all Accessories 1 Set Tranquilizer Gun with all	14.3	Comments sought from MOEF&CC (WL) on 19.08.2020

			Accessories 1 Set Tranquilizer Gun with all Assessories 1 Set Tranquilizer Gun with all Accessories 1 Set Chemical Restraint Equipment with all Accessories 1 Set RD706 Remote Injection Gun with all Accessories 1 Set RD706 - Remote Injection gun including bag and full Equipment with all Accessories 1 Set Tranquilizer Gun with all Accessories 2 Set Tranquilizing gun RD706 with all Accessories 1 Set tranquilizing Gun RD706 with all Accessories 1 Set RD706 Remote Injection Gun with all Accessories		
200.	M/s Biohab INC., Indore 01/53/8/54003/ AM21/B-36/IC	20.08.20	3 Nos veterinary Equipment/Tranquilizer Equipment and accessories-XCaliber(international, Black Oxide stock, Long Barrel)no.1,XCaliber(International,Black Oxide stock,Long Barrel)No.1,X-Caliber(International,Black OxideStock,Long Barrel)No.1,Animal Control X-Caliber Med-LongRange Premium Package accessories (international) No.3.	4.9	Comments sought from MOEF&CC (WL) on 22.08.2020

201.	M/s A&S Creations, New Delhi 01/53/8/54035/ AM21/A-38/IC	24.08.20	10 Nos Lite Track 140 Collar with standard accessories	14.4	Comments sought from MOEF&CC (WL) on 26.08.2020
202.	M/s Hi Tech Advance Product., Indore 01/53/8/54032/ AM21/H-30/IC	24.08.20	5 Set injection Rifle/dart projectorJMDB13-4no.JMDB hard case-4no.Injection Rifle/dart projector JMST-1no.JMC soft case-1no.CO2 Container 16gram -7no.CO2 Container 74 gram-20no.BJ13MM bore barrel JM-1no.S300 3.0ml dart syringe -14no.S500 5.0ml dart syringe-14no.S10 10.0ml dart syringe-14no.N1538needle1.5x 38mm.plain-60no. N2030needle2.0X30m m.plain-10no.N2040needle2.0 X40mm.Plain-10no.DVP-14no.COU Connectorno. 14 safety cap for 1.5ml and 3.0ml-14no.Safety cap for 5.0ml and 10.0ml-14no.Silicone oil-10no.	12.7	Comments sought from MOEF&CC (WL) on 26.08.2020
Part -9	**D/o. Heavy Industry (DHI)**				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
203.	M/s. AymSyntex Limited, Dadra and NA. 01/53/8/E/AM20/A-49/IC	02.08.19	350000 nos. of Used Steel Bobbins	175.0	Comments sought from DIPP on 06.08.2019. DIPP vide OM No. P-47012/56/2019-TSW dated 13.08.19 has suggested to seek comments from DHI and Ministry of Textiles. Accordingly, comments sought from DHI &M/o Textiles on 16.09.2019. **The committee decided to send reminder to DHI and M/o Textiles.**
204.	M/s. Scania Commercial	29.03.19	685.00 MTs Spare Parts of Vehicle		Comments sought from Heavy Industry on 09.05.2019. Reminder sent vide agenda

	Vehicles India Private Limited, Kolar, Karnataka. 01/53/8/E/ AM20/S-17/IC			1.21	note on 20.06.19. DHI vide OM dated 22.07.19 has sought information from the firm. Hence, the firm was requested vide email dated 03.10.2019 to furnish reply to DHI OM dated 22.07.2019with copy to DGFT. **The Committee decided to send reminder to firm.**
205.	M/s. Volkswagen Group Sales India Pvt. Ltd., Mumbai. 01/53/8/E/ AM20/V-8/IC	28.05.19	2 nos. 059911024GX-Starter, 2 nos. 01J300057EX-CVT, 2 nos. 057130851CX-Pump etc.	1546.64	Comments sought from MOEF&CC& DHI on 17.06.2019. DHI vide OM dated August, 2019 has requested to provide precedents in the applicant's earlier case and other similar cases dealt by DGFT to finalize the comments. **The Committee decided to send earlier comments in similar case to DHI.**
206.	M/s. Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/ AM20/A-38/IC	12.07.19	6 nos. of ARA Macao & 6 nos. of ARA Chloroptera	6.96	Comments sought from D/o AHD&F on 23.07.19 and MOEF (WL) on 01.08.2019. DAHD&F vide email dated 09.08.2019 has sought some information from the applicant. The applicant has furnished reply to DAHD&F vide email dated 13.08.2019 with copy to DGFT. Reminder sent to DAHD&F and MOEF&CC (WL) on 07.09.2020 for providing their comments.
207.	M/s JWS Steel Ltd, Mumbai 01/53/8/E/ AM20/J-24/IC	22.11.19	2 Set 3D top scan for blast furnace alongwith standard set of spares and accessories	1008.1	Comments sought from D/o Heavy Industry on 25.11.2019. **D/o Heavy Industry vide OM No. 15(6) JSWSteelLtd/2020-HEI dated 21.02.2020 suggested to seek comments from Department of Space and Meity.**
208.	M/s Hemant Kumar Ruia, Mumbai 01/53/8/E/ AM20/H-39/IC	03.03.20	05 Nos. of Motor Vehicle Spares (used)	.23	**The case was approved on file with approval of Competent Authority. The Committee granted ex-post facto approval.**
209.	M/s Diffusion Engineers Ltd., Nagpur 01/53/8/53856/ AM21/D-12/IC	26.07.20	1 Nos AS5220 Machine Assembly, 20 PPM Max	7.1	Comments sought from DHI on 12.08.2020. DHI vide UO No.15(10) Import Cell Diffusion/2020-HEI dated 26.08.2020 has sought some information from the firm. The firm is to furnish reply.
Part -10	**Ministry of Home Affairs (MHA-PM Division)**				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
210.	M/s Ananth Technologies Ltd., Hyderabad 01/53/8/E/	01.10.19	1 Nos PK-01 Collimator Sight 1 Nos DNS-1 Day and night vision sight	4.4	MHA vide OM No. IV-20011/08/2019-Prov-I-1017 dated 14.10.19 has sought information from the firm. The applicant's reply dated 04.12.2019 has

	AM20/A-72/IC		1 Nos NV/S-18 MM Night Vision Sight 1 Nos PK-06 Collimator Sight 1 Nos RS- Holographic Sight 1 Nos RS-M Reflex Collimator Sight.		been referred to MHA vide email dated 10.07.2020 for examination and offering comments. **MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I-402 dated 31.07.2020 informed that the proposal is under submission for further course of action.**
211.	M/s Aimtrex Technologies Pvt. Ltd., New Delhi 01/53/8/E/ AM20/A-89/IC	14.11.19	109200 Nos 7.62 X 39MM coloured marking ammunition (red) non bullet training cartridge 30 nos AK 47 dedicated training weapon with custom bolt replica ak 47 type training gun 109200 nos 7.62 X 39MM coloured marking ammunition blue non bullet training cartridge	195.2	Comments sought from MHA (PM Div.) on 20.11.2019. MHA vide UO dated 10.12.19 has sought information from the firm. **MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I-402 dated 31.07.2020 informed that the proposal 'NOC'/Comments issued to DGFT vide MHA's OM dated 20.07.2020.** **However, MHA vide email dated 25.08.2020 has been informed that the 'NOC'/Comments issued to DGFT vide MHA's OM dated 20.07.2020 has not been received. Therefore, MHA has been requested to provide a copy of the MHA's OM dated 20.07.2020 to place before the EFC.**
212.	M/s Newtech Design Technologies Pvt. Ltd., New Delhi 01/53/8/E/ AM20/N-36/IC	10.02.20	4 Nosbolawrap model: 100.1 108 Nos bola wrap cartridge 1 Noskydex holster-dual retention holster w/plm 4 Nos bola wrap 100: kitted belt clip rev-1	5.6	Comments sought from MHA (PM Divn.) on 20.01.2020. **MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I-402 dated 31.07.2020 informed that** **(i) DGFT has been requested to provide form ANF-1 and requested to clarify whether non-sumable items would be re-exported to OEM after conducting demonstrations vide MHA'S OM dated 17.03.2020.** **(ii) SPG, Delhi Police, SVPNPA and West Bengal Police (end user certificate except other SPG, DP & SVPNPA) has been requested to clarify whether the stores would be returnede to supplier after demonstration or rfetained by the importer/end users and also requested to provide some information from them vide MHA's OM dated 17.03.2020.** **Reminders issued by MHA to Home Deptt. Govt. of WB and SVPNPA ON 22.05.2020 & 06.07.2020.** **Replies are still awaited.**
213.	M/s. R. K. Supliers, Bhandar, Maharashtra	19.2.20	6 nos. of Night Vision Binocular - Digital NV Signal N 340 RT.	1.20	Comments sought from MHA(PM Divn.) on 17.03.2020. **MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I-402 dated**

	01/53/8/E/ AM20/R-93/IC				**31.07.2020 informed that the proposal is yet to be received. Accordingly, the firm's application has been referred to MHA (PM Divn.) again on 25.08.2020.**
214.	M/s Sakura Geo Information Software Research Pvt Ltd., Chennai 01/53/8/53602/ AM21/S-6/IC	03.06.20	5 set ANAFI Thermal Micro Drone with Camera for Police for Monitoring Covid-19 Combat Operations	14.8	Comments sought from MHA (PM Divn.) 10.06.2020. **MHA (PM Divn.)vide correspondence No. IV-20011/08/2018-Prov-I-402 dated 31.07.2020 informed that the End user certificate, Form ANF-1, details of OEM and clarification on name & Qty. of item have been sought from Home Deptt. Govt. of Tamil Nadu vide their Division's letter dated 06.07.2020. Reply from Home Deptt. Govt. of Tamil Nadu is awaited.**
215.	M/s Jyoti Foto Emporium, Hyderabad 01/53/8/53629/ AM21/J-2/IC	12.06.20	6 Nos Night vision binoculars	1.0	Comments sought from MHA (PM Divn.) 16.06.2020. **MHA (PM Divn.)vide correspondence No. IV-20011/08/2018-Prov-I-402 dated 31.07.2020 informed that the End user certificate, Form ANF-1 and clarification on Qty. of item have been sought from Home Deptt. Govt. of Telangana vide MHA's letter dated 10.07.2020. Reply from Home Deptt. Govt. of Telangana is awaited.**
216.	M/s. Kapri Crop, Mumbai 01/53/8/56642/ AM20/K-3/IC	15.02.20	Cartridges; Disruptor with De-Armer complete Kit	683802 0	Comments sought from MHA (PM Divn.) 24.06.2020. **MHA (PM Divn.)vide correspondence No. IV-20011/08/2018-Prov-I-402 dated 31.07.2020 informed that Supply order and Form ANF-1 have been sought from Home Deptt., Govt. of Maharashtra vide MHA's letter dated 17.07.2020. Firm's reply is still awaited.**
217.	M/s KAV Engineering and Marketing Pvt. Ltd., New Delhi 01/53/8/E/ AM21/K-37/IC	05.02.20	1 SET Doppler Radar System DSR-1	16.3	Approved as recommended by MHA(Police Modernization Division) vide OM No. IV-20011/19/2020-Prov-I/555 dated 01.09.2020.
	CLA, New Delhi may issue the import authorization to the applicant for import of One set of Doppler Radar System DSR-1 for DFSL, Mizoram from Czechoslovakia (CZE) for a CIF value of Rs.1634150/- [EURO (EUR) 20300] subject to the conditions mentioned in the MHA (Police Modernization Division) vide OM No. IV-20011/19/2020-Prov-I/555 dated 01.09.2020as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
218.	M/s. SRG Techno Pvt. Ltd., Gurgaon 01/53/8/53765/	06.07.20	(i) 5 Nos. Juggernaut Level IV Shield Genll Custom Geometry 42 x20 x 0.75 at 45.36 lbs	87.7	Approved as recommended by MHA(Police Modernization Division) vide OM No. IV-20011/19/2020-Prov-I/555 dated 01.09.2020.

	AM21/S-24/IC		(ii) 1 No. Juggernaut Level IV Shield Genll Custom Geometry 42 x20 x0.75 at 27.84 lbs (iii) 16 Nos. Advanced Low Profile Shirt with four plates, two front and back Legio X level – IV SAPI 10X12X0.75 Shooters cut : 2 side plates Level IV 6x6 : Black and Gray two tone compression shirt: 14.6 lbs total weight with shirt and plats (iv) 12 Nos. B.P Helmets Level III consisting of hoplit jump black helmet with quick visor adapter, rails, inhibiting glame, shroud. Fortis VPAM6 shield, 19x150mm VPAM3 visor, anti scratch foil, anti fog foil, visor protection cover		
	CLA, New Delhi may issue the import authorization to the applicant for import of (i) 5 Nos. Juggernaut Level IV Shield Genll Custom Geometry 42' x20' x 0.75' at 45.36 lbs (ii) 1 No. Juggernaut Level IV Shield Genll Custom Geometry 42' x20' x0.75' at 27.84 lbs (iii) 16 Nos. Advanced Low Profile Shirt with four plates, two front and back Legio X level – IV SAPI 10X12X0.75 Shooters cut : 2 side plates Level IV 6x6 : Black and Gray two tone compression shirt: 14.6 lbs total weight with shirt and plats(iv) 12 Nos. B.P. Helmets (Level III) Protection against 7.62x51 mm calibre with 9 mm visor (Titanium Helmets) for CRPF from Canada (CAN) for a CIF value of Rs.8770246.15 [US Dollars (USD) 113825.40] subject to the conditions mentioned in the MHA (Police Modernization Division) vide OM No. IV-20011/19/2020-Prov-I/555 dated 01.09.2020as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
219.	M/s Defind Enterprises Pvt Ltd., Gurgaon 01/53/8/53803/ AM21/D-9/IC	13.07.20	2 Box Night Vision Device 2 Bos Night Vision Devices	23.2	Comments sought from MHA (PM Divn.) on 18.07.2020. **MHA (PM Divn.)vide correspondence No. IV-20011/08/2018-Prov-I-402 dated 31.07.2020 informed that Supply order, form ANF-1 and clarification regarding name of item have been sought from Home Deptt., Govt. of Maharashtra on 30.07.2020.**
220.	M/s Kamdar Global Solutions Pvt. Ltd., Chennai 01/53/8/53831/ AM21/K-10/IC	17.07.20	2 CTN ANAFI Thermal Micro Drone with Camera for Police (For Monitoring COVID 19 Combat Operations)	14.8	Comments sought from MHA (PM Divn.) & DRDO on 21.07.2020. **MHA (PM Divn.)vide correspondence No. IV-20011/08/2018-Prov-I-400 dated 31.07.2020 informed that copies of End user certificate and supply order have been sought from Home Deptt., Govt. of Tamil Nadu on 30.07.2020.**

221.	M/s Roter Precision Instruments Pvt. Ltd., Haridwar UK 01/53/8/53887/ AM21/R-9/IC	29.07.20	60 Nos. Professional Survey Grade Unmanned Aerial Vehicle/ Drone Trinity F90+(Unlocked Version) V to 1 For Large Scale Mapping With Standard ACC & Spares Parts as mentioned in pkg list (Attached).	633.6	**The case was approved on file with approval of Competent Authority. The Committee granted ex-post facto approval.**
222.	M/s Dinex India Pvt Ltd., Dehradun 01/53/8/53890/ AM21/D-13/IC	30.07.20	150 Set Parts of 6 Round Multi Launcher	59.0	Comments sought from MHA (PM Divn.) on 02.08.2020
223.	M/s AudoViso Pvt Ltd., New Delhi 01/53/8/53955/ AM21/A-33/IC	13.08.20	36 Nos Infra Red Pointer (Otal-Classic Class 1 P/N: 19217)	16.8	**Comments sought from MHA (PM Divn.) on 19.08.2020.**
224.	M/s SRG Techno Pvt. Ltd., Haryana 01/53/8/53974/ AM21/S-62/IC	17.08.20	100 Nos. Gun Airsoft 100 Nos SMG AIRSOFT 67 Set Paintball Launcher Sets 45 Nos. Spare Parts of Gun Airsoft and SMG Airsoft- SF14D (Recoil Spring Set), SF16B (Selector Screw) , M4GB01 MIM (MIM Bevel Gear), M4GB07 MIM (MIM Pinion Gear) , SGB6 (Swat Front Wire Set) , KF08-1 (AK Recoil Hook) , KF08-2 (AK- Recoil Spring), KZ 03 (AK Motor Frame) and KXGB14 (AK Front Wire Set) 33 Nos MLR FA Paintball Marker Kit- each Marker includes. Field Air Fill Adapter, HPA Tank O-Ring, Fill Adapter O- Ring, 2 PT Sling, 4x Paintball Reload Pods and MLR/ MLR FA Parts KIT, 1 Nos 1911 Air177 CAL. 12GR CO2, Spartanairgun 1 Nos MCX AIR, .177	206.3	Comments sought from MHA (PM Divn.) on 19.08.2020. MHA vide U.O.No. IV-13012/23/2019-Prov.II dated 31.08.2020 returned the application of the firm stating that the proposal does not relate to CAPFs/SPOs/UTs.

			CAL, 88GR CO2, 30 RD, Blkairgun 2 Nos. Airsoft, Proforce, MCX Automatic Electric Gun 1 Nos Airsoft, Proforce, 6MM Plastic BB, M17 Coyote Tan, C02 Power Source 1 No. Airgun, P365, 4.5BB Cailber, Black 1 No. Airgun SMG, MPX AIR, .177 CAL, 88GR CO2, 30 RD, BLK 1 Nos Airgun, SSR ASP20, .177, 20FP, Synthrtic Stock, Suppressor 1 Nos Airgun, SSG ASP20, 20FP, Synthetic Stock, Suppressor 1 Nos Airgun, M17 P320 ASP, .177 Caliber, Coyote Tan, 20RD Magazine, Fiels Strippable Pistol 1 No. Airgun Pistol, P226 Air, .177 CAL, 12 GR CO0, 16 RD, BLK 1 No. Airgun, P226 X5 Series, .177 CAL, 12 Grain, 20 Round, BLK 1 No. Airgun, P320, .177CAL, 12 Gram, 30 Round, Coyote Tan 1 No. Airsoft, Proforce, P229, 6MM, Green Gas Power Source, BLK 1 No. Airgun, P320, .177CAL, .12 Gram, 30 Round, BLK 1 No. Airgun, P320, .ASP20, .177CAL, 20FP, Wood Stock, Suppressor		

			1 No. Airgun, SSG ASP20, 20FP, Wood Stock, Suppressor 150 No. Sir Air Gun/ Airsoft Rifles/SMG 133 Nos SIG Air Gun/ Airsoft Pistols 300 Nos SIG Accessories, Magazines, Scopes, C02, Pellets ETS 96 Nos AIRSOFT PISTOL (G27-A - SILVER - GEN3) 100 Nos Airsoft Rifle (AK74UN) 30 Nos Spare Parts 100 Nos Airsoft Gun 52 Nos Airsoft SMG (WEM011, APACHE MPS , Black Semi /Full Auto 6MMGAS Blow Back) 52 Nos Airsoft Rifle (WE - R- AK003- AK0047, Wood Version Open Bolt , 6 MM GAS Blow Back) Along With Spare Parts 20 PCS (Selector Screw, Recoil, Motor Assy,Gear, Wire Set , Trigger Set etc).		
Part -11	**Defence Research & Development Organisation (DRDO)**				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
225.	M/s Larsen &Turbro Ltd, Mumbai 01/53/8/E/ AM20/L-12/IC	04.01.19	1 Set Powerpack engine and transmisson for warranty support powerpack-part no 60350010, engine-part no 60351000, transmission-part no 60357000	4503.6	Comments sought from DRDO on 07.01.2020. DRDO vide e-mail dated 11.03.20 has sought details of the complete set (1 No.) of item. The same has been communicated to the firm on 18.03.20. Reply from the firm is awaited. **The Committee decided to send reminder to firm.**
226.	M/s. UAV Systems Private Limited, Kolkata. 01/53/8/E/	31.05.19	85255010	AU	Recommended by DRDO vide e-mail dated 20.06.19, subject to NOC from MEA and DDP. Accordingly, the committee decided to seek comments from MEA and DDP. Comments sought from MEA and DDP on

	AM20/U-2/IC				12.07.19. Comments from MEA and DDP are awaited. **The Committee decided to send reminder to MEA and DDP.**
227.	M/s Whiteback Aviation, New Delhi 01/53/8/E/ AM20/W-9/IC	05.11.19	1 Nos Kit assembly, rocket, in-line, BRS601, rev.b for s/n 19582	1.3	Recommended by DRDO vide e-mail dated 21.11.19, subject to NOC from DDP. Accordingly, comments sought from DDP on 11.12.19. Comments from DDP are awaited. **The Committee decided to send reminder to DDP.**
228.	M/s Axiscades Aerospace and Technologies Pvt Ltd., Bangalore 01/53/8/E/ AM20/A-90/IC	15.11.2019	1 nos Reference missile launcher, ML 2066 rear left in container (HSN Code: 93012000)	746.4	Comments sought from DDP on 20.11.2019. **The Committee decided to send reminder to DDP.**
229.	M/s Culminating Technologies, Allahabad 01/53/8/E/ AM20/C-27/IC	28.11.19	1 No. Night vision device	1.4	DRDO vide e-mail dated 29.01.20 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.20. Comments from DDP are awaited. **The Committee decided to send reminder to DDP.**
230.	M/s Veda Defense Systems Pvt Ltd., Delhi 01/53/8/E/ AM20/V-49/IC	24.02.20	47 Nos UAV components	.05	Comments sought from DRDO on 25.02.2020. DRDO vide e-mail dated 17.03.20 has sought information from the firm. **The Committee decided to send reminder to DDP.**
231.	M/s PLR Systems Pvt Ltd., South Delhi 01/53/8/53935/ AM21/P-22/IC	11.08.20	3 Nos RECEIVER - ASSY N21 (PART NO M3251000) 6 Nos COVER ASSY (PART NO M3254000) 6 Nos BOLT CARRIER (RIGHT) ASSY (PART NO M3253080) 6 Nos BOLT ASSY (PART NO M527703090) 6 Nos GAS CYLINDER (PART NO M3612071) 6 Nos SPRING ASSY (PART NO M7063070) 6 Nos CARRYING SLING (PART NO 70474100) 6 Nos CLEANING KIT (PART	5.0	**The Committee noted that the response of DRDO vide email dated 26.08.2020 is not clear. Hence, the Committee decided to send email to DRDO requesting them to clarify whether they have recommended the case or not.**

			NO M70475050) 16 Nos MAGAZINE (PART NO 007045000H) 3 Nos RECEIVER - ASSY N22 (PART NO M3251000/2) 4 Nos SPARE MAGAZINE (PART NO 007000470) 1 Nos UBGL STANDALONE (PART NO 0070580000A) 1 Nos BUTT STOCK FOR UBGL (PART NO 0070585000)		
Part -12	**Ministry of Petroleum & Natural Gas (M/o P&NG)**				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
232.	M/s. Vishveshwar Oil &Lubricants Pvt. Ltd, New Delhi 01/53/8/E/ AM20/V-12/IC	03.07.19	151.485 MTs of SKO	58.82	M/o P&NG vide OM No.P-12019(11)/28/2020-Supply/(E-34090) dated 17.06.2020 has sought some clarification from the firm. Reminder sent to the firm on 27.08.2020 requesting for furnishing reply. Firm's reply is awaited.
233.	M/s. PS Enterprises, Coimbatore, Tamil Nadu 01/53/8/E/ AM20/P-18/IC	06.07.19	500 MTs of Fatty acid Methyl Ester Blended with Bituminous Mineral Oil	17.9	Technical specification of the item was sought from DGFT by M/o P&NG vide OM dated 2.08.2019. Reminder sent on 20.02.2020, 26.05.2020& 25.8.2020 requesting for furnishing reply. Firm's reply is awaited.
234.	M/s. P.D. Industries, New Delhi 01/53/8/E/ AM20/P-17/IC	08.07.19	146.300 MTs of SKO	85.87	Technical specification of the item was sought from DGFT by M/o P&NG vide OM dated 2.08.2019. Reminders sent on 20.02.2020, 26.05.2020 and 02.09.2020 requesting for furnishing reply. Firm's reply is awaited.
235.	M/s. Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC	07.08.19	5 nos. of IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	1.46	M/o P&NG vide OM No. P-12019(11)/33/2019-Sup./ (P-31439) dated 08.01.20 informed that the item being imported falls under HSN Code 39022000 and does not pertain to them. Therefore, M/o P&NG has no comments to offer in the matter. **M/o P&NG vide OM No. P-12019(11)/33/2019-Sup./ (P-31439) dated 15.07.2020 has invited attention to their earlier OM dated 08.01.2020 and**

					requested for taking further necessary action as deemed fit. **The Committee decided to check with M/o Power for comments.**
236.	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/ AM20/G-22/IC	13.08.19	55.120 MTs of Petroleum Hydrocarbon Solvent	30.8	Technical specification of the item was sought from DGFT by M/o P&NG vide OM dated 13.09.2019. Reminders sent on 20.02.2020, 26.05.2020, 14.07.2020 and 27.08.2020 requesting for furnishing reply. **Firm's reply is awaited.**
237.	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/ AM20/G-20/IC	12.08.19	766.240 MTs of petroleum Hydrocarbon Solvent	404.56	Technical specification of the item was sought from DGFT by M/o P&NG vide OM dated 13.09.2019. Reminders sent on 20.02.2020, 26.05.2020 and 27.08.2020 requesting for furnishing reply. **Firm's reply is awaited.**
238.	M/s G.R. Pahwa Enterprises, Sahnewal, Punjab 01/53/8/E/ AM20/G-24/IC	26.08.19	270 MTS Industrial Composite Mixture plus otherwise known as Mineral Turpentine Oil(MTO) &/or Low Aromatic White Spirit(LAWS) &/or Oil(SKO)	130.0	Technical specification of the item was sought from DGFT by M/o P&NG vide OM dated 13.09.2019. Reminders sent on 20.02.2020 and 26.05.2020 and 27.08.2020 requesting for furnishing reply. **Firm's reply is awaited.**
239.	M/s Oil Energy, Delhi 01/53/8/E/ AM20/O-4/IC	04.09.19	104 MTS Superior Kerosene Oil (SKO)	57.1	Technical specification of the item was sought from DGFT by M/o P&NG vide OM dated 14.11.2019. Reminders sent to firm on 20.02.2020, 26.05.2020, 30.07.2020 and 02.09.2020 requesting for furnishing reply. **Firm's reply is awaited.**
240.	M/s SI Group – India Pvt. Ltd, Navi Mumbai 01/53/8/E/ AM20/S-76/IC	10.09.19	2000 MTS Propylene Tetramer	2155.5	Recommended as per M/o P&NG Office Memorandum No. P-12019(11)/40/2020-Sup./(E-31931) dated 01.09.2020, subject to further approval by the competent authority.
241.	M/s SI Group – India Pvt Ltd, Navi Mumbai 01/53/8/E/ AM20/S-75/IC	10.09.19	8000 MTS Propylene Trimer	8622.0	Recommended as perM/o P&NG vide Office Memorandum No. P-12019(11)/40/2020-Sup./(E-31931) dated 01.09.2020, subject to further approval by the competent authority.
242.	M/s SI Group-India Pvt Ltd., Mumbai 01/53/8/E/ AM20/S-105/IC	15.10.19	4000 MTS Di isobutylene DIB	3477.6	Comments sought from M/o P&NG on 17.10.19. M/o. P&NG vide OM dated 31.10.19 has sought Technical specification of the itemfrom the firm. Firm's reply is referred to M/o P&NG on 14.07.2020. **Comments are awaited from IOCL/M/o P&NG.**
243.	M/s Brenntag Ingredients (India) Pvt Ltd., Mumbai 01/53/8/E/	10.10.19	24960 kgsIsopar L Fluid	26.8	Comments sought from M/o P&NG on 18.10.19. M/o P&NG vide OM dated 06.11.19 has sought information from the firm. Reply from the firm is awaited. **Reminder sent to firm on 02.09.2020**

	AM20/B-31/IC				**requesting for furnishing reply.**
244.	M/s Sun Pharmaceutical Medicare Ltd., Gujarat 01/53/8/E/ AM20/S-116/IC	02.11.19	250 Ltr. Dehydrated Alcohol (ethanol anhydrous)	.05	The committee in its meeting dated 28.11.19 decided to ask the firm to give details of the import item including technical specification. Accordingly, vide e-mail dated 24.12.19 the firm has been requested to furnish details of the item including technical specification. Reply from the firm is awaited. **The Committee decided to send reminder to firm.**
245.	M/s Shree Ganesh Enterprises, Ghaziabad 01/53/8/E/ AM20/S-124/IC	27.11.19	174 MTS mix hydrocarbon solvent	91.8	Technical specification of the item was sought from DGFT vide OM dated 02.01.2020. Reminders sent to firm on 20.02.2020 and 26.05.2020. Reply from the firm is awaited. **Reminder sent to firm on 02.09.2020 requesting for furnishing reply.**
246.	M/s JM Petrochemicals Pvt Ltd., Mathura 01/53/8/E/ AM20/J-25/IC	27.11.19	225 MTS Solvent 125/240(Petroleum Hydrocarbon Solent)	100.4	M/o P&NG vide email dated 11.08.2020 informed that the technical specifications provided by the firm are incomplete and requested DGFT (Import Cell) to provide complete technical specifications of the item to be imported by the firm. Accordingly, the firm has been requested vide email dated 02.09.2020 to furnish reply.
247.	M/s Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC	09.09.19	120 MTS Used Oil	27.1	Technical specification of the item was sought from DGFT by M/o P&NG vide OM dated 03.01.2020. The firm's reply referred to P&NG vide email dated 20.07.2020. **M/o P&NG comments are awaited.** The Committee also decided to send the application to MOEF&CC for their comments. Accordingly, comments sought from MOEF (HSMD) on 02.09.2020.
248.	M/s Premier Lubricants Pvt. Ltd., Mumbai 01/53/8/E/ AM20/P-50/IC	11.12.19	102 MTS ISU D-40 as per specification	61.5	Recommended as per M/o P&NG Office Memorandum No. P-12019(11)/57/2020-Sup./(E-32748) dated 17.08.2020, subject to further approval by the competent authority.
249.	M/s Honda Motorcycle and Scooter India Pvt. Ltd., Gurgaon 01/53/8/E/ AM20/H-28/IC	24.12.19	1530 Kgs. CEC Legislative Fuel RF-02-08 E5	5.7	Recommended as per M/o P&NG OM No. P-12019(11)/42/2020-Supply (E-34618) dated 28.08.2020, subject to further approval of the Competent Authority.
250.	M/s Total Oil India Pvt. Ltd., Maharashtra 01/53/8/E/	22.01.20	(1) 1000 MTS SPIRDANE D 40 (2) 1500 MTS SPIRDANE D 40 S	1926.9	Recommended as per M/o P&NG Office Memorandum No. P-12019(11)/38/2020-Sup./(E-34481) dated 06.08.2020, subject to further approval of the competent

	AM20/T-44/IC		(3) 300 MTS SPIRDANE K 2 (4) 200 MTS ISANE IP 170 S		authority.
251.	M/s Cummins Technologies India Pvt Ltd., Pune 01/53/8/E/ AM20/C-41/IC	05.02.20	10000 Kgs Diesel Euro 6 Cert Fuel B7 10000 Kgs. Diesel En 16709 2015 B14-20 10000 Kgs. Diesel Fuel Un 1202 Class 3 Pg3 Pi 310 10000 Kgs. Automotive Diesel Sulphur Less Than 15 Ppm Haltermann.	302.2	The technical specifications of the item to be imported by the firm was received and forwarded to M/o P&NG on 24.06.2020, 14.07.2020 and again on 06.08.2020. M/oP&NG comments are awaited. M/o P&NG informed that comments are awaited from IOCL and BPCL.
252.	M/s Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/ AM20/R-90/IC	04.03.20	60 MT of SOL-Anysol S 60 inclusive HUB - 100000900	4794	Technical specifications of the item have been referred to M/o P&NG on 26.08.2020. M/o P&NG informed that comments are awaited from IOCL and BPCL.
253.	M/s Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/ AM20/R-92/IC	12.03.20	2000 MTs of SOL-FARASOL - A-100000877	1307.70	Technical specifications of the item have been referred to M/o P&NG on 11.08.2020 and again on 26.08.2020. M/o P&NG informed that comments are awaited from IOCL and BPCL.
254.	M/s. Raj Petro Specialities Pvt. Ltd., Mumbai 01/53/8/E/ AM20/R-94/IC	17.3.20	140 MT of Sol-Anysol D 60 Inclusive of HUB-100000900	114.34	M/o P&NG vide OM No. P-12019(11)/ 16/2020-Sup./(P-33691) dated 26.05.2020 has requested for technical specifications of the item to be imported by the firm. Accordingly, a letter was sent to firm requesting for technical specifications on 24.06.2020 followed by reminder dated 02.09.2020 requesting for furnishing reply. M/o P&NG informed that comments are awaited from IOCL and BPCL.
255.	M/s. Parasnath Organics Pvt. Ltd., New Delhi 01/53/8/E/ AM20/P-78/IC	18.03.20	15000 MT of Petroleum Hydrocarbon Solvent 125/240	7020.00	Comments sought from M/o P&NG on 19.03.2020.The application has been sent to M/o P&NG again on 24.06.2020. M/o P&NG informed that comments are awaited from IOCL and BPCL.
256.	M/s Tashkent Oil Company Pvt Ltd., Vadodara 01/53/8/53566/ AM21/T-6/IC	15.05.20	57 MTS De Aromatic Oil 200 hydrocarbon oil with more than 70 percent mineral oil content.	36.4	The firm's reply dated 14.07.2020 on technical specification has been referred to M/o P&NG vide email dated 30.07.2020. **M/o P&NG's vide OM No. P-12019(11)31//2020-Supply (E-34951) dated 27.08.2020 informed that import of De Aromatic Oil 200 with ITC (HS) Code 27101990 is "free" and they have no comments to offer in the matter.** **Hence, the Committee decided to close the case.**
257.	M/s KLJ Plasticizers Limited, New	24.06.20	3000 MTS Heavy cut Methyl Ester CE-1875	1720.1	The technical specifications of the item to be imported by the firm was referred to M/o P&NG vide email dated 06.08.2020 and

	Delhi 01/53/8/53684/ AM21/K-6/IC				again on 02.09.2020. M/o P&NG comments are awaited.
258.	M/s.Rishab Trading Company, Bangalore 01/53/8/53694/ AM21/R-4/IC	24.06.20	2000 MTS Mineral hydrocarbon oil 1000 MTS Industrial solvent 1000 MTS Hydrocarbon solvent (125/240)	1834.8	The technical specifications of the item to be imported by the firm was referred to M/o P&NG vide email dated 03.08.2020. M/o P&NG informed in the EFC Meeting that the Technical specifications furnished by the firm is incomplete. Hence, the Committee decided to request the firm to furnish complete technical specification. Accordingly, the firm has been requested vide email dated 01.09.2020 with request to furnish complete technical specifications.
259.	M/s. Raymond Ltd., Mumbai 01/53/8/53706/ AM21/R-5/IC	26.06.20	(1) 5110 Ltr MOTOR SPORT 100 (MS 100) 54 GL (2) 1890 Ltr MOTOR SPORT 109 (MS 109) 5 GL	22.1744 0	M/o P&NG sought technical specifications of the item to be imported by the firm for further examination in the matter. **The Committee decided to send reminder to firm.**
260.	M/s Pon Pure Chemicals India Pvt Ltd., Chennai 01/53/8/53645/ AM21/P-6/IC	17.06.20	1000 MTs IsoparE	1411.2	Commentsreceived from M/o P&NG vide Office Memorandum No. P-12019(11)/4/2017-Sup(E-15403) dated 19.06.2020. **However, due to lack of clarity in import item allowed, the Committee decided to refer back the case to M/o P&NGfor revised comments.**
261.	M/s Gujarat Fluoro Chemicals Ltd., Bharuch Gujara 01/53/8/53767/ AM21/G-7/IC	07.07.20	5000 Kgs Carbon Powder IMP	10.2	Comments sought from M/o P&NG on 09.07.2020 and 7.08.2020. M/o P&NG vide email dated 10.08.2020 has item technical specification of the item to be imported by the firm. Accordingly, the firm has been requested on 02.09.2020 to furnish technical specifications.
262.	M/s Total Oil India Pvt. Ltd., Mumbai 01/53/8/53796/ AM21/T-16/IC	12.07.20	1500 MTs Ketrul D 80 S	600.9	Recommended as perM/o P&NG OM No. P-12019(11)/ 38/2020-Supply (E-34481) dated 25.08.2020, subject to further approval of the competent authority.
263.	M/s Total Oil India Pvt Ltd., Mumbai 01/53/8/53838/ AM21/T-20/IC	20.07.20	3000 MTs KetrulD 80 1500 MTs KetrulD 80 HN 250 MTs KetrulD 75	2094.7	Recommended as perM/o P&NG OM No. P-12019(11)/38/2020-Sup./(E-34481) dated 25.08.2020, subject to further approval of the competent authority.
264.	M/s Suzuki Motor Gujarat Pvt Ltd., Gujarat 01/53/8/53947/ AM21/S-57/IC	12.08.20	1530 Kgs Gasoline CEC-RF-02-08 E5 (EURO 5)	11.7	Recommended as perM/o P&NG OM No. P-12019(11)/43/2019-Sup./(E-31993) dated 01.09.2020, subject to further approval of the competent authority.
265.	M/s Tata Motors Ltd., Gujarat 01/53/8/53949/ AM21/T-28/IC	12.08.20	306 Kgs CEC Legislative Fuel RF-02-08 E5 (EURO V Gasoline)	1.7	Comments sought from M/o P&NGon 15.08.2020. Technical specifications have been referred to M/o P&NG on 25.08.2020. M/o P&NG informed that the comments are

					awaited from IOCL/BPCL.
266.	M/s Total Oil India Pvt Ltd., Mumbai 01/53/8/50094/ AM21/T-23/IC	03.04.20	1200 MTsSpirdane D 60	704.4	Comments sought from M/o P&NG on 25.07.2020. M/o P&NG vide OM No. P-12019(11)/38/2020-Supply (E-34481) dated 17.08.2020 informed that Schedule 1 Import Policy, chapter 27, Supplementary Notes Sl. No.4 states that "For the purpose of sub-heading 2710 12, light oils and preparations are those of which 90 percent or more by volume (including losses) distil at 210C according to ISO 3405 method (equivalent to ASTM D 86 method)". However, Spirdane D 60 has boiling range of 160-245C and hence falls under EXIM code 27101990 with import policy condition "**free**" as per DGFT notification number 38/2015-20 dated 01.01.2020. **The committee decided to close the case.**
267.	M/s Michelin India Pvt Ltd., Chennai 01/53/8/53326/ AM21/M-20/IC	08.05.20	150 MTS Exxsol TM DSP 100/160	115.0	Comments sought from M/o P&NG on 28.07.2020
268.	Andante Foods LLP, Bangalore 01/53/8/53907/ AM21/A-23/ IC	06.08.20	(i) 86320 Ltr. Used Vinegar (ii) 457 Nos. Empty Barrels	5.26360	Comments sought from M/o P&NG on 25.08.2020.
269.	Tata Motors Limited, Rudrupur, Uttarakhand 01/53/8/54020/ AM21/T-31/IC	21.08.20	(i) 153 Kgs. CEC LEGISLATIVE FUEL RF-02-08 E5 (EURO V GASOLINE) (ii) 344 Kgs. DIESEL, EURO-6 CERT FUEL B7	1.72388 93	Comments sought from M/o P&NG on 25.08.2020.
270.	Tata Motors Limited, Pune 01/53/8/54028/ AM21/T-32/IC	22.08.20	(i) 153 Kgs. CEC LEGISLATIVE FUEL RF-02-08 E5 (EURO V GASOLINE) (ii) 344 Kgs. DIESEL, EURO-6 CERT FUEL B7	3.65718 65	Comments sought from M/o P&NG on 25.08.2020.
271.	Becton Dickinson India Private Limited, New Delhi 01/53/8/54025/ AM21/B-37/IC	22.08.20	(i) 2000 Kgs. SOLTROL-10	7.74180	Comments sought from M/o P&NG on 25.08.2020.
272.	M/s PPG Asian Paints Pvt Ltd., Mumbai	24.08.20	5041 MTs V M and P Exempt Naptha	38.0	**Comments sought from M/o P&NG on 31.08.2020. M/o P&NG vide email dated 01.09.2020 informed that the application**

	01/53/8/54030/ AM21/P-27/IC		15120 Mts SBP3 Naptha Light 7852 Mts SBP 6 Naptha Heavy		**has been received by them without technical specification. Hence, they have requestedfor complete technical specifications of the item to be imported by the firm.**
Part -13	**DoT**				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
273.	M/s Culminating Technologies, Allahabad 01/53/8/E/AM20/C-28/IC	29.11.19	8 Set Wireless Audio Video Transmitter	5.0	Comments sought from DoT on 29.11.2019. DoT vide letter No. R-11020/05/2016-PP dated 03.12.19 has requested to provide technical literature and RF specifications of the equipment/drones proposed to be imported for further examination. The same has been communicated to the firm on 24.12.19. Reply from the firm is awaited. **The Committee decided to send reminder to firm.**
274.	M/s The TATA Power Company Ltd., Karnataka 01/53/8/E/AM20/T-39/IC	24.12.19	1 Nos GPR system 2 channel shielded antenna sph engineering type zond-12E 1000A 1 Nos 500A GPR system SPH engineering type zond-12E	25.8	Comments sought from DoT on 06.01.2020. DoT vide letter No. R-11020/05/2016-PP dated 28.02.20 has requested the firm to provide technical literature and RF specifications of the equipment proposed to be imported. **The Committee decided to send reminder to firm.**
275.	M/s Revogue, Mumbai 01/53/8/E/AM20/R-77/IC	07.02.20	1998 Nos 8S Toys drone with camera total weight of the drone with remote control and packing box is 640 grams	7.1	Comments sought from DoT on 11.02.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments. **The Committee decided to send reminder to DoT.**
276.	M/s Revyrie Global Tech Solutions Pvt Ltd., Trivandrum 01/53/8/E/AM20/R-76/IC	06.02.20	1 Box netgate firewall router	.06	Comments sought from DoT on 11.02.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments. **The Committee decided to send reminder to DoT.**
277.	M/s Vedanta Ltd, Mumbai 01/53/8/E/AM20/V-52/IC	27.02.20	01 No. of X-Band Radar	.06	Comments sought from DoT on 05.03.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments. **The Committee decided to send reminder to DoT.**
278.	M/s Hensoldt Pvt. Ltd., Bengaluru 01/53/8/53615/ AM21/H-6/IC	09.06.20	1 Nos spexer 360 radome – part No sxv-a1-10 inculdessharpeyesxv radar transceiver, ethenet composite cable and installation	97.9	Comments sought from DoT on 13.06.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments. **Comments also sought from Department of Defence Production on 30.07.2020.**

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279.	Jiva Sciences Pvt Ltd., Bengaluru 01/53/8/53661/ AM21/J-3/IC	22.06.20	1 Nos RF Power Amplifier for R&D Testing Purpose on Rental Basis and Return	.01	Comments sought from DoT on 23.06.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments. **DOT vide letter No. R-11020/05/2016-PP dated 31.07.2020 stated that for import of RF Power Amplifier by the firm is required to obtain a decision letter to grant license from WPC Wing followed by an import license by respective Regioal Licensing Office (RLO) of WPC Wing.** **The Committee decided to send reminder to firm.**
280.	M/s Volvo Group India Pvt Ltd., Bengaluru 01/53/8/53924/ AM21/V-21/IC	10.08.20	1 Nos NOX SENSOR	.07	**Comments sought from DOT on 02.09.2020.**
Part -14	**Directorate General of Civil Aviation (DGCA)**				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
281.	M/s Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/ AM20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	64.8	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance.
282.	M/s Kavita Bhardwaj, Gurgaon 01/53/8/E/ AM20/K-29/IC	18.12.19	100 Box Motor, Propellers, fight controller, power distribution board, RF devices, carbon fiber parts, frames, wires, other items, batteries, etc	1.0	Comments sought from DGCA on 30.12.19. DGCA vide e-mail dated 01.01.20 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. Therefore, applicant may be advised to approach to DGCA concerned Directorate for obtaining import permission as required.
283.	M/s Ranjan Kumar Nayak, Kolkata 01/53/8/E/ AM20/R-51/IC	18.12.19	01 Box ossyma x8pro fpv Re quadcopter drone	.91	Comments sought from DGCA on 30.12.2019. DGCA vide e-mail dated 31.12.19 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. Therefore, applicant may be advised to approach to DGCA concerned Directorate for obtaining import permission as required.

284.	M/s Ispagro Robotics Pvt Ltd., Mangalore 01/53/8/E/ AM20/I-44/IC	24.12.19	1 Box Smartap PRO	4.8	Comments sought from Heavy Industry & DGCA on 31.12.2019.
285.	M/s Ruthra Moorthy, Chennai 01/53/8/E/ AM20/R-53/IC	02.01.20	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	.02	Comments sought from DGCA on 10.01.2020.
286.	M/s Grover Zampa Vineyards Ltd, Mumbai 01/53/8/E/ AM20/G-52/IC	30.01.20	1 Nos drone	11.7	Comments sought from DGCA & DoT on 06.02.2020.
287.	M/s Google Cloud India Pvt Ltd., Mumbai 01/53/8/E/ AM20/G-51/IC	31.01.20	10 Nos Assy, power filter module, 4 x IEC320 C20 input, 1 x 10p connector output, no circuit breaker, ikeacolo PFM4	2.7	**The firm vide email dated 12.02.2020 has requested to cancel the application. Hence, the Committee decided to close the case.**
288.	M/s Jacobs Engineering India Pvt Ltd., Mumbai 01/53/8/E/ AM20/J-33/IC	27.01.20	1 Nos FPWS 3420 XCTO Base Dell Precision Tower, Dual 19 Monitors, Keyboard & Mouse, ...	33.7	Approved as recommended by MeitY vide OM No. W-47/34/2020-IPHW-MeitY dated25.08.2020.
	CLA, New Delhi may issue the import authorization to the applicant for import of 192 nos. of Dell Precision Tower as per ANF-2M under restricted category from Chennai, India SEZ [Now the SEZ unit is removing goods to DTA unit & hence considered as import] for a CIF value of Rs.3378648.09 (USD 47062.40) subject to the condition mentioned in the by Meity vide OM No. 47/34/2020-IPHW-MeitY dated 25.08.2020 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
289.	M/s Google Cloud India Pvt Ltd., Gurgaon 01/53/8/E/ AM20/G-60/IC	12.02.20	10 Nos. Assy, Power Filter Module, 4 X IEC320 C20 Input, 1X 10P Connector Output, No Circuit Breaker, IKEACOLO, PFM4	3.0	Comments sought from DGCA & DoT on 28.02.2020. **DGCA vide email date 11.06.2020 informed that the request of applicant to import Power Filter module ITC (HC) Code is 854890000, which does not come under the purview of DGCA.** **DOT comments are awaited.**
290.	M/s Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/ AM20/V-55/IC	06.03.20	20 Nos UAV components	--	**Comments sought from DGCA on 12.03.2020.** **DGCA vide email dated 09.06.2020 noted that as per the ANF-2M, the imported item will be supplied to the IAF. However, details of EUC/PI/Contract have not been submitted by the applicant. Therefore, the applicant may be asked to submit the same, for further action by them. Reply is to be furnished**

					by the firm.
291.	M/s Airports Authority of India, New Delhi 01/53/8/53716/ AM21/A-8/IC	29.06.20	(i) 1 No. Dual HP Distance Measuring Equipment DME with Accessories (ii) 1 No. DME Repair facility/Test Jig	76.4	Comments sought from DGCA on 02.07.2020. DGCA vide U.O. Note AV.27066/01/2014-ANS dated 06.07.2020 stated that Airports Authority of India (AAI) is the sole Air Navigation Service Provider (ANSP) of country andrequiresprocuring 02 nos. of Dual Distance Measuring Equipment with Accessories, DME repair facility/test jig from Canada for airports of Airports Authority of India as mentioned in the application to deliver the required level of navigation services in Indian Airspace.
292.	M/s Bajaj Auto Ltd., Maharashtra 01/53/8/53805/ AM21/B-28/IC	14.07.20	1 Nos HELICOPTER SIKORSKY S 76D along with loose equipments as per contract.	14998.0	Comments sought from DGCA on 18.07.2020.
293.	M/s Interglobe Aviation Ltd., New Delhi 01/53/8/53937/ AM21/I-12/IC	11.08.20	(i) 1 No.Radar RCVR XCVR (Part No. 7021450-601) (ii) 1 No. VHF COMM XCVR(Part No: 822-1468-190) (iii) 1 No. T3CAS (Part No.9005000-11101) (iv) 1 No. ATC Transponder(Part No:9006000-55000)	200.1	Comments sought from DOTon 15.08.2020. **The Committee decided to refer the case to DGCA.**
294.	M/s Interglobe Aviation Ltd., New Delhi 01/53/8/53939/ AM21/I-13	11.08.20	(i) 1 No.Multi Mode Receiver (MMR) (Part No:69002602-0201) (ii) 1 No. GPS Antenna (Part No: 071-50029-5510) (iii) 1 No.Receiver ADF-900 (Part No: 822-0299-020) (iv) 1 No.Interrogator DME2100 (PartNo: 822-2325-020) (v) 1 No. HF-Antenna Coupler (PartNo: 822-0987-003) (vi) 1 No. Receiver NavigationVOR-900 (PartNo: 822-0297-020) (vii) 1 No.Multi Mode	755.5	Comments sought from DOTon 15.08.2020. **The Committee decided to refer the case to DGCA.**

			Receiver GLU925 (Part No: 822-1821-430) (viii) 1 No. GPS Antenna(Part No: 822-2033-001) (ix) 1 No.Radio Altimeter Transceiver (Part No: 066-50007-0432) (x) 1 No.Fixed ELT (PartNo: 51090130-2) (xi) 1 No.Global Navigation Air Data (Part No:465020-0303-0316) (xii) 1 No. ATC Transponder TRA-100 B (MOD7) (Part No: 066-01212-0102) (xiii) 25 Nos. Emergency Locator Transmitter (ELT) (Part No: 51090368-1) (xiv) 25 Nos.Fixed ELT (PartNo: 51090130-2) (xv) 25 Nos. AIM2 (Part No:51090136-1)		
295.	M/s Trithi Robotics Pvt Ltd., Karnataka 01/53/8/53977/ AM21/T-29/IC	17.08.20	50 CTN Precision Agriculture Spray Drone	3.7	Comments sought from DPIIT, DGCA & DoT on 19.08.2020
Part -15	**Department of Biotechnology**				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
296.	M/s Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM20/D-39/IC	17.12.19	500 VLS Insects drosophila melanogaster for basic research activities from Kyoto stock center, Kyoto institute of technology	.08	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) viz., chemically induced, radiation induced or derived from rDNA technology and the IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above details as sought by D/o Biotechnology. **D/o Biotechnology vide email dated 18.06.2020 has requested to provide some clarification from the firm.** **The Committee decided to send reminder**

					to firm.
297.	M/s Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM2/ D-38/IC	17.12.19	250 VLS Insects drosophila melanogaster for basic research activities from Vienna drosophila research center, Austria	2.5	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated 26.12.19 has informed that the application is for import of 250 vials of D.melanogaster RNAi lines, there is no foreign protein expressed from non-model organisms, hence application falls in the purview of their IBSC. The applicant may be requested to provide IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above details as sought by D/o Biotechnology. **D/o Biotechnology vide email dated 18.06.2020 has requested to provide some clarification from the firm.** **The Committee decided to send reminder to firm.**
298.	M/s Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM2 0/D-37/IC	17.12.19	650 VLS Insects drosophila melanogaster for basic research activities from FLY ORF, university of zurich, Switzerland	2.7	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) with respect to foreign gene-insertions from non-model organisms and the IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above details as sought by D/o Biotechnology. **D/o Biotechnology vide email dated 18.06.2020 has requested to provide some clarification from the firm.** **The Committee decided to send reminder to firm.**
299.	M/s Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM2 0/D-36/IC	16.12.19	2124 VLS Insects drosophila melanogaster for basic research activities from Indiana University, Bloomington, USA	9.2	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) viz., chemically induced, radiation induced or derived from rDNA technology, quantity to be imported (as per the IAEC and Forest Department, Govt. of Telangana NOC document, the number of vials mentioned are 2000 vials however in the above said application the request is for import of 2124 vials) and the IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek

					above details as sought by D/o Biotechnology. **D/o Biotechnology vide email dated 18.06.2020 has requested to provide some clarification from the firm.** **The Committee decided to send reminder to firm.**
300.	M/s Tata Institute for Genetics and Society (TIGS), Bengaluru 01/53/8/53559/ AM21/T-4/IC	13.05.20	100 VLS Drosophila melanogaster para mutants	2.2	Comments sought from D/o Biotechnology 05.06.2020. **D/o Biotechnology has sought some information from the firm on 18.06.2020. Firm's reply is awaited.** **The Committee decided to send reminder to firm.**
301.	M/s IISER, Pune 01/53/8/E/AM2 0/I-56/IC	12.02.20	1000 Nos Drosophilla promise fly lines	3.2	Comments sought from D/o AHD&F on 17.02.2020. DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.03.20 has informed that they have no comments to offer as the item does not come under the purview of them. **Accordingly, the committee decided to seek comments from D/o Biotechnology.**
Part -16	**Department of Food & PD**				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
302.	M/s RPC Foods Pvt. Ltd, New Delhi 01/53/8/E/AM2 0/R-87/IC	26.02.20	190 MT of California Medium Grain Sushi Rice	218.88	The committee noted that in the FY-2019-20, the firm has already been granted import authorization for import of 500 MT of rice. Accordingly, the committee decided to seek comments from D/o Food. Comments sought from D/o Food on 29.06.20.
Part -17	**Petroleum & Explosives Safety Organization (PESO)**				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
303.	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM1 9/B-33/IC	05.12.18	Electronic Fuze	9170.00	Comments sought from PESO on 07.12.2018. The committee decided to remind the PESO. Reminder sent vide agenda note on 28.01.20.
304.	M/s. Himachal Futuristic Communications	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.19. PESO vide letter dated 04.02.19 has sought information from the firm. PESO vide e-

	Ltd, Solan 01/53/8/E/ AM19/H-28/IC				mail dated 17.03.20 has informed that reply not received from the firm till date.
305.	M/s Himachal Futuristic Communications Ltd., Solan Himachal Pradesh. 01/53/8/E/ AM19/H-32/IC	27.02.19	HI-SA Safe and Arm Unit & M100 Electric Detonator.	32.10	Comments sought from PESO on 01.03.2019. PESO vide letter dated 06.03.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.
306.	M/s. Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/ AM20/P-11/IC	23.05.19	128 Nos. of Composit TI for stage Effect, Host Controller Falls Under Other Pyrotechnic Articles etc.	4.14	Comments sought from PESO on 28.05.2019. PESO vide letter dated 25.06.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.
307.	M/s. Sial Manufactures Pvt. Ltd., Lucknow. 01/53/8/E/ AM20/S-44/IC	17.07.19	119 Box of Primers G	26.94	PESO vide Letter No. E-25(38) Import/ Pol/2018 dated 22.08.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.
308.	M/s Geo Informatics Consultants Pvt Ltd, Delhi 01/53/8/E/ AM20/G-28/IC	07.09.19	10000 Nos 6.8 mm SPC mj-m2a1 ammunition and 7.62x39mm SPC FMJ-M2A1 ammunition	5.4	Comments sought from PESO on 11.12.2019. PESO vide letter dated 18.10.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.
309.	BMW India Pvt Ltd., Gurugram 01/53/8/53647/ AM21/B-14/IC	18.06.20	10 Nos Body ignition unit	4.1	Comments sought from PESO on 23.06.2020. **PESO, Nagpur vide letter No. E-25(38)148/2020 dated 29.06.2020 has sought some inputs/clarification from the applicant with a copy to DGFT.**
310.	HFCL Ltd., New Delhi 01/53/8/53670/ AM21/H-10/IC	23.06.20	(1) 92 Nos. Electronic Fuzes Point Detonating (PD2) 130mm (2) 101 Nos. Electronic Fuzes Point Detonating (PD3) 155 mm (3) 112 Nos. Electronic Fuze Proximity # (A1) 105 mm (4) 94 Nos. Electronic Fuze Proximity # (A2) 130mm (5) 161 Nos. Electronic Fuze Proximity # (A3)155mm (6) 147 Nos. Electronic Fuze Time # (T1) # 105 mm	295.9	Comments sought from Petroleum and Explosives Safety Organization (PESO) on 26.06.20. PESO, Nagpur vide letter No. 25(38)149/2020 dated 17.07.2020 has sought some inputs/clarifications from the applicant with a copy to DGFT. **PESO, Nagpur vide letter No. 25(38)148/2020 dated 21.07.2020 has sought some more inputs/clarifications from the applicant with a copy to DGFT.**

			(7) 174 Nos. Electronic Fuze Time #(T3)#155 mm.		
311.	M/s HLS Asia Ltd, Noida 01/53/8/53713/ AM21/H-11/IC	29.06.20	20 Nos Part No. Cut-1875-419, Cutter Extended 1.875' HMX, UN0440, Class 1.4D, Shaped Charges 30 Nos Part No. Cut-2188-419, ace Extended Range Tubing Cutter, 2.188 HMX, UN0440 Class 1.4D, Shaped Charges 100 Nos Part No. JEC-5321-026, Power Charge 3-1/2 Shorty HT, UN0275, Class 1.3C, Shaped Charges 2500 Nos Part No. PAC-1562-455, Perf 1-9/16 Pac Circ 1/2-5/8 HMX, UN0440, Class 1.4D, Shaped Charges, ...	1767.1	**Approved as recommended by PESO vide letter No. E-25(38)60/2019 dated 11.08.2020 for granting DGFT clearance for import of the explosives.**
	CLA, New Delhi may issue the import authorization to the applicant for import of explosives as per ANF-2M under restricted category from USA for a CIF value of Rs.176718222.93 (USD 2275830.30) subject to the condition mentioned in the letter of PESO vide No. E-25(38)60/2019 dated 11.08.2020 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
312.	M/s CDET Explosive Industries Pvt. Ltd., Maharashtra 01/53/8/53973/ AM21/C-19/IC	17.08.20	8640 Nos SHOCK TUBE	295.5	**Approved as recommended by PESO, Nagpur vide letter No. E-(25)38/127/2018 dated 27.08.2020 for import of 8640 KMI Shock Tube from Poland.**
	CLA, New Delhi may issue the import authorization to the applicant for import of 8640 KME Shock Tube under restricted category from Poland for a CIF value of Rs.29554848/- [EURO (EUR) 341280.00] subject to the condition mentioned in the letter of PESO vide No. E-(25)38/127/2018 dated 27.08.2020 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
313.	M/s Solar Industries India limited., Maharashtra 01/53/8/54008/ AM21/S-69/IC	20.08.20	28790 kgs HMX Grade BClass 3. As per enclosed annexure. 21990 kgs RDX Type II Class 3. Details as per covering letter enclosed 5440 kgs RDX Type II Class1	1779.8	Comments sought from PESO on 24.08.2020
Part -18	**Department of Atomic Energy (DAE)**				

S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
314.	M/s Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC	23.10.19	5000 kgs Niobium scrap	72.1	The committee in its meeting dated 28.11.19 decided to seek comments from DAE. Accordingly, comments sought from DAE on 13.12.19.
315.	M/s Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-50/IC	18.01.20	50 kgs titanium powder metal powder EOS titanium TI64	17.7	Comments sought from Dept. of Atomic Energy on 24.01.2020.
316.	M/s Paninian India Pvt Ltd., Hyderabad 01/53/8/E/ AM20/P-56/IC	21.01.20	1.500 kgs Ti-64 metal powder	.02	Comments sought from Dept. of Atomic Energy on 27.01.2020.
317.	M/s Industrial Metal Powders India Pvt Ltd., Maharashtra 01/53/8/53627/ AM21/I-3/IC	11.06.20	150 Kgs Gas Atomized Ti-6AI-4V Grade 23 LPBF Flexible Titanium Powder 60 Nos x 2.5 Kg per pack	36.5	Comments sought from AERB on 24.07.2020.
318.	M/s Ceraflux Pvt Ltd., Maharashtra 01/53/8/53936/ AM21/C-15/IC	11.08.20	30 MTS TITANIUM SCRAP	51.4	Comments sought from AERB &DEAon 15.08.2020.
319.	M/s Innovae3d Private Limited., Maharashtra 01/53/8/53972/ AM21/I-15/IC	17.08.20	500 Kgs Titanium Powder (Metal Powder EOS Titanium TI64)	199.1	Comments sought from Dept. of Atomic Energyon 19.08.2020. Comments sought from Ministry of Environment & Forests (MoEF) (HSMD) on 28.08.2020
Part -19	**MSME**				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
320.	M/s RasiklalBarai& Co., Chennai 01/53/8/E/ AM20/R-42/IC	13.10.19	111973 kgs Gum benzoin (loban) used for burning purposes	194.3	Comments sought from MSME on 15.10.2019.
321.	M/s Shalimar Incense Pvt Ltd, Bangalore 01/53/8/E/ AM20/S-121/IC	23.11.19	55 MTS 10 inch raw agarbathi counting 800+ 110 MTS 8 inch MM raw agarbathi with counting from 1200 ti 1250 sticks per kg	88.0	Comments sought from MSME on 26.11.2019.

322.	M/s Shashi Industries, Bangalore 01/53/8/E/ AM20/S-144/IC	02.01.20	300000 kgs raw agarbatti	182.0	Comments sought from MSME on 10.01.2020.
323.	M/s Vishaal International, Maharashtra 01/53/8/E/ AM20/V-41/IC	06.02.20	280000 kgs raw incense sticks agarbathi	290.0	Comments sought from MSME on 11.02.2020.
324.	M/s Eternia Trading Pvt Ltd., Mumbai 01/53/8/E/ AM20/E-20/IC	26.02.20	200 kgs industrial deodorant	1.2	Comments sought from MSME on 28.02.2020.
325.	M/s Valaramdev Agarbatti Works, Gujarat 01/53/8/E/ AM20/V-48/IC	21.02.20	40000 kgs black incense stick	18.8	Comments sought from MSME on 25.02.2020.
326.	M/s Hygiene Fresh, Cochine 01/53/8/53560/ AM21/H-2/IC	13.05.20	58512 Nos Hygiene fresh Airfreshner refills	29.4	Comments sought from MSME 06.06.2020. **Comments also sought from C&PC and MOEF&CC(OC) on 05.09.2020.**
327.	M/s Cloud Tech Pvt. Ltd., Yamuna Nagar 01/53/8/53659/ AM21/C-4/IC	20.06.20	625 KGS AIR SOLUTION #9149, Conc 20 Ltr (Deodorizer) Qty 30 Jar Unit Price 215/Jar	6.7	Comments sought from MSME on 23.06.2020.
328.	M/s Maruti Suzuki India Ltd., New Delhi 01/53/8/53751/ AM21/M-12/IC	07.07.20	2000 Nos Crystal Blang IG White Musk P/No. EM416MGA 1000 Nos Crystal Blang IG Platinum Shower P/No. EM417MGA 1000 Nos Natural Aqua SPA FS Lime Squash P/No. FE80MGA 1000 Nos Natural SPA Underseat Green Tea P/No. EM424MGA	80.2	Comments sought from MSME on 07.07.2020
329.	M/s H R A HERBS & AGARBATTI WORKS., KANNAUJ 01/53/8/54004/ AM21/H-27/IC	20.08.20	250 Mts Sughandh Mantri is used as a raw material to manufacture perfume.	281.2	Comments sought from MSME on 24.08.2020
Part -20	**Miscellaneous**				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status

330.	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99		Comments sought from D/o Post on 26.09.2018 followed with reminder dated 31.05.2019. **Reminder again sent to D/o Post on 21.08.2020.**
331.	M/s. Shanti Agro Products, Navsari 01/53/8/E/AM19/S-102/IC	07.03.19	200 MT of Zinc Ash below 65% Zinc		Comments sought from D/o Fertilizer on 22.03.19. Reminder sent to D/o Fertilizer on 17.08.2020. **Reminder again sent to D/o Fertilizer on 17.08.2020. Comments also sought from MOEF&CC(HSMD) on 05.09.2020.**
332.	M/s Indigenous Baptist Mission, Eluru 01/53/8/E/AM20/I-30/IC	16.08.19	914 Box Used Theological Books for Library, 103 Box Sacred Literature and booklets, 198 Box Whole English Sacred Bibles		Comments sought from M/o HRD on 21.08.2019. **Reminders sent to HRD on 17.08.2020 and 05.09.2020.**
333.	M/s Joy of Reading, Telangana 01/53/8/E/AM20/J-31/IC	23.01.20	100 box printed used children books for school library		Comments sought from HRD on 31.01.2020. **Reminders sent to HRD on 17.08.2020 and 05.09.2020.**
334.	M/s Arceli Agribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20/A-80/IC	15.10.19	100 kgs Industrial Hemp Seeds, used for growing fiber		Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 18.10.2019. **Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020 and 05.09.2020.**
335.	M/s Fringe Papo International, New Delhi 01/53/8/E/AM20/F-17/IC	13.11.19	250 MTS Buckwheat seed		Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 20.11.2019. **Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020 and 05.09.2020.**
336.	M/s A3 Express Cargo, Chennai 01/53/8/E/AM20/A-98/IC	09.01.20	22 MTS pure white sesame seed	8.3	Comments Sought from D/o Agriculture Cooperation and Farmers Welfare on 05.03.2020. **Reminder sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020 and 05.09.2020..**
337.	M/s Nikunj Malaviya, Surat 01/53/8/53720/ AM21/N-9/IC	30.06.20	27 MTS Arecanut Whole		Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020. **Reminder sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020.**
338.	M/s Nikunj Malaviya, Surat 01/53/8/53685/ AM21/N-7/IC	24.06.20	3000 MTS Unflavoured Supari Betel Nut Product		Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020. **Reminder sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020.**
339.	M/s Intertek India Pvt Ltd., Haryana 01/53/8/53757/	05.07.20	2000 Nos Cigarette	1.5	The committee decided to examine the case on file.

	AM21/I-7/IC				
340.	M/s India Glycols Ltd., Noida 01/53/8/53799/ AM21/I-10/IC	13.07.20	98000000 Kgs Denatured Ethyl Alcohol	50960.0	The committee decided to examine the case on file.
341.	M/s KLJ Platicizers Ltd., New Delhi 01/53/8/53839/ AM21/K-11/IC	20.07.20	10000 MTS Denatured Ethyl Alcohol	4623.0	The committee decided to examine the case on file.
342.	M/s Alkyl Amines Chemicals Ltd., Maharashtra 01/53/8/53843/ AM21/A-19/IC	20.07.20	22500 MTS Denatured Ethyl Alcohol Ethanol	10260.0	The committee decided to examine the case on file.
343.	Diamond Forever International 01/53/8/53841/ AM21/D-11/IC	20.07.20	Gold Dore Bar having Gold content not exceeding 95.00 percentage (ITC HS Code 71081200)	2.000 MTs	The firm has been granted import authorization in the past. The firm has submitted (i) NABL Certificate valid up to 26.09.2021, (ii) BIS Certificate valid upto 05.02.2021 and (iii) Pollution Certificate valid upto 31.03.2023 and (iv) Utilization details of the previous import licence (6608.67 Kgs. out of 10 MT which is about 2/3rd). **Accordingly, the Committee decided to grant permission for import of 2 MT Gold Dore Bar having Gold content not exceeding 95.00 percentage.**
	The committee decided to approve for import of 2 MT Gold Dore Bar having Gold content not exceeding 95.00 percentage, as the firm had utilized substantial quantity permitted against the previous import authorization.				
344.	Tasha Gold Pvt. Ltd. 01/53/8/E/ AM20/T-45/IC	30.01.20	Gold Dore Bar Having Gold Content not exceeding 95.00 Percentage (ITC HS Code 71081200)	2000 KGs	The firm has been granted import authorization in the past. The firm has submitted (i) NABL Certificate valid up to 22.10.2020, (ii) BIS Certificate valid up to **05.08.2020 [applicability of relaxations extended upto 30.09.2020 as per BIS (Hallmarking Department)'s Ref. No. HMD-14/44 dated 27.07.2020]**, (iii) Pollution Certificate valid upto 31.07.2023 and (iv) Utilization details of the previous import licence (54 Kg. approximately utilized out of 500 Kg.). **Accordingly, the Committee decided to allow only 500 Kg. Gold Dore Bar having Gold content not exceeding 95.00 percentage as the firm had not been able to utilize the quantity allowed earlier also.**
	The Committee decided to approve for import of only 500 Kg. Gold Dore Bar having Gold content not exceeding 95.00 percentage, as the firm had not been able to utilize the quantity allowed earlier also against the previous import authorization.				

345.	Shree Ambica Touch, Ahmedabad	03.07.20	Gold Dore Bar Having Gold Content not exceeding 95.00 percentage (ITC HS Code 71081200)	250 Kgs.	The firm has applied for the first time. The firm has submitted (i) NABL Certificate valid up to 05.12.2020, (ii) BIS Certificate valid upto 02.03.2021, and (iii) Pollution Certificate valid upto 31.12.2024. **The Committee noted that the firm has applied for the first time. Accordingly, the Committee decided to grant permission for import of 250 Kgs. Gold Dore Bar having Gold content not exceeding 95.00 percentage.**
	As per Trade Notice No. 48/2015-2020 new applicants who have obtained NABL Certification will be considered for import upto 1 MT of Gold Dore bar. Accordingly, the Committee decided to approve 250 Kgs. Gold Dore Bar having Gold content not exceeding 95.00 percentage to the firm subject to physical verification of the refinery by the concerned RA and submission of all valid permissions including consent to operate..				
346.	M/s Aj Gold & Silver Refinery, New Delhi 01/53/8/53952/ AM21/A-31/IC	13.08.20	10000 MTs Gold (Dore) Bars. Purity upto 95 Percent	520000.0	The firm has been granted import authorization in the past. The firm has submitted Pollution Certificate - valid upto **31.03.2018**along with application. **The Committee noted that (i) the firm has mentioned the quantity as 10,000 MT at one place in ANF2M and also mentioned Total quantity as 10.000 MT in another column of ANF2M form, (ii) not provided NABL Certificate, (iii) not provided BIS Certificate, (iv) Pollution Certificate has expired and (v) not provided the utilization details of the previous import licence, if any.** **Accordingly, the Committee decided to seek the following:-** **(i) Clarification on the actual quantity applied, (ii) a valid NABL Certificate, (iii) a valid BIS Certificate, (iv) a valid Pollution Certificate and (v) Utilization details of the previous import licence.**
347.	M/s.Kundan Refinery Pvt. Ltd., Manesar, Gurugram	25.08.20	1000 Kgs. Gold Dore bars maximum purity 95 percent.	46486.76372	**The firm has applied for the first time for their Unit at Manesar. The firm has submitted (i) NABL Certificate valid for two years from the date of issue i.e. from 10.07.2020, (ii) Pollution Certificate valid upto 22.08.2025 and (iii) Consent to Establish upto 22.08.2025.** **The Committee noted that the firm has applied for the first time for their Unit at Manesar. As the firm is a new applicant, the Committee decided to grant permission for import of 1 (One) MT Gold Dore Bar having Gold content not**

					exceeding 95.00 percentage, subject to physical verification of the refinery by the concerned RA..
	As per Trade Notice No. 48/2015-2020 new applicants who have obtained NABL Certification will be considered for upto 1 MT of Gold Dore bar. Accordingly, the Committee decided to approve 1 (One) MT Gold Dore Bar having Gold content not exceeding 95.00 percentage to the firm, subject to physical verification of the refinery by the concerned RA and submission of all valid permissions including consent to operate.				
348.	M/s Aj Gold & Silver Refinery., New Delhi 01/53/8/53953/ AM21/A-32/IC	13.08.20	20000 MTs Silver (Dore)Bar. Purity upto 95 Percent	9450.0	The firm has been granted import authorization in the past. The firm has submitted (i) NABL Certificate valid up to **29.08.2020**, (ii) BIS Certificate valid upto 26.11.2020 and (iii) Pollution Certificate valid upto 31.03.2021. **The Committee noted that the firm has applied for 20000 MT Silver Dore Bar. However, the CIF value is only for Rs.945000000/- (USD 12417871.22) and the NABL Certificate has also expired. Accordingly, the Committee decided to seek (i) clarification on the actual quantity applied for and (ii) a valid NABL Certificate from the firm.**
349.	M/s. R.K. Jewels, Rohtak	05.03.20	20 MTs Silver (Dore) Bars upto 95 percent purity	9400.0	The firm has been granted import authorization in the past. The firm has submitted (i) NABL Certificate valid up to **17.05.2020**, (ii) BIS Certificate –**not provided.** **The Committee noted that the firm has applied for 20 MT Silver Dore Bars upto 95 percent purity and the NABL Certificate hasexpired and not provided the BIS Certificate.** **Accordingly, the Committee decided to seek from the firm (i) a valid NABL Certificate (ii) a valid BIS Certificate and (iii) the Certificate of Consent to Operate the Unit.**
350.	M/s. Sagar Metals, Jaipur 01/53/8/E/ AM20/S-221/IC	12.03.20	5000 Kgs Silver (Dore) Bars (Not exceeding 95 percent purity)	1875.02 976	The firm has submitted Pollution Certificate - valid upto **31.10.2024** and (ii) MSME-Udyog Aadhaar issued on 07.11.2019 along with application. **The Committee noted that (i) the firm has applied for 5 MT Silver Dore Bars (Not exceeding 95 percent purity), (ii) not provided NABL Certificate, (iii) not provided BIS Certificate, (iv) Pollution**

					Certificate-valid upto 31.10.2024 and (v) not provided the utilization details of the previous import licence, if any. **Accordingly, the Committee decided to seek from the firm (i) a valid NABL Certificate (ii) a valid BIS Certificate and (iii) Certificate of Consent to Operate the Unit and (iv) the utilization details of the previous import licence.**
351.	M/s. Sonigara Jewellers Private Limited, Pune 01/53/8/E/AM20/S-226/IC	19.03.20	50000 Kgs. Silver Dore Bar (upto 95% purity)	17500.0	The firm has been granted import authorization for gold dore in the past. The firm has submitted Pollution Certificate - valid upto **31.08.2022,** (ii) MSME-Udyog Aadhaar issued on 08.11.2017 (iii) BIS Certificate valid upto **24.06.2020** and (iv) RCMC valid upto **31.03.2022** along with application. **The Committee noted that (i) the firm has applied for 50 MT Silver Dore Bars** (upto 95% purity), **(ii) not provided NABL Certificate, (iii) BIS Certificate expired, (iv) Pollution Certificate - valid upto 31.08.2022 and (v) not provided the utilization details of the previous import licence, if any.** **Accordingly, the Committee decided to seek from the firm (i) a valid NABL Certificate (ii) a valid BIS Certificate and (iii) the utilization details of the previous import licence and (iv) Certificate of Consent to Operate the Unit.**
352.	M/s Hindustan Platinum Pvt. Ltd., Navi Mumbai 01/53/8/54018/AM21/H-29/IC	21.08.20	26316 Kgs. Silver DoreBar havingSilvercontent notexceeding 95percentage	21392.53956	The firm has submitted (i) Pollution Certificate - valid upto 30.04.2023, (ii) BIS Certificate – **Not provided** and (iii) NABL – Valid upto 09.07.2022 along with application. **The Committee noted that (i) the firm has applied for 26316 Kgs. Silver Dore Bar having Silver content not exceeding 95 percentage, (ii) not provided the BIS Certificate.** **Accordingly, the Committee decided to seek from the firm (i) a valid BIS Certificate (ii) the utilization details of the previous import licence or if they are 1st time applicants and (iii) Certificate of Consent to Operate the Unit..**

353.	M/s Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/ AM21/E-5/IC	16.04.20	4 Nos Vehicle Mounted EC-SVJEE-1100	450.8	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable jammer model in prescribed proforma. **The State Government, Jharkhand is to furnish reply to Cabinet Secretariat.**
354.	M/s Chenab Impex Pvt.Ltd., Mumbai 01/53/8/53960/ AM21/C-18/IC	13.08.20	4800 Kgs Italian Rice (Arborio, Carnaroli, Vialone Nano) 4000 Kgs Spanish Rice (Short Grain White Rice, Bomba Rice)	12.3	**The case is under examination.**
355.	M/s Pravin Niwrutti Debre, Maharashtra 01/53/8/53959/ AM21/P-24/IC	13.08.20	1 No.A 3 year old male pet bird of the species Parakeet/ Budgerigar, official name Melopsittacus undulates	.03	The firm has been requested vide email dated 18.08.2020 to provide all necessary attachments/ documents through e-mail in PDF format to Import Cell, O/o DGFT at email ID: import-dgft@nic.in. Reminder sent to firm on 05.09.2020 requesting them to provide all necessary documents.

5. The meeting ended with vote of thanks to the chair.